

SL.NO. 23

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH KOLKATA

Original Application No. 20/2022/EZ

Suprova Prasad

..... Applicant(s)

-Versus-

Ministry of Environment, Forests and Climate Change & Ors.

.....Respondent(s)

AFFIDAVIT ON BEHALF OF RESPONDENT NO. 10, URBAN  
DEVELOPMENT & MUNICIPAL AFFAIRS DEPARTMENT,  
GOVERNMENT OF WEST BENGAL IN ACCORDANCE WITH THE  
DIRECTION OF HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN  
ZONE BENCH, KOLKATA

INDEX

Sl. No.	Particulars	Pages
1.	Affidavit	1-11
2.	Verification	11
3.	photocopy of Minutes and hearings dated 10.5.22, 31.05.22, 16.06.22, 30.06.22, 18.07.22 - 'R-1'	12-36 36-40
4.	letter dated 06.02.2023 - 'R-2'	
5.	letter dated 17.02.2023 - 'R-3'	41-57
6.	letter dated 13.02.2023 - 'R-4'	58-59
7.	status Reprt. 12.02.2023 - 'R-5'	60-63
8.	copy of Memo dated 17.02.2023 - 'R-6'	64-70
9.	Mail dated 13.01.2023 - 'R-7'	71-72
10.	HC Memo dated 23.03.2023 - 'R-8'	73-
	Mail dated 13.02.2023 - 'R-9'	74-90



Siddhanti Chakraborty  
S. Chakraborty

Advocate

For The State of West Bengal

19 APR 2023



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EASTERN ZONE BENCH KOLKATA**

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DIRECTION OF HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN  
ZONE BENCH, KOLKATA**

**Most Respectfully Sheweth:**

I, Nandini Ghosh, daughter of Samir Dasgupta, aged about 54 years, by occupation - service, working for gain as Senior Special Secretary, Urban Development and Municipal Affairs Department, Government of West Bengal, having office at 'Nagarayan', DF -8, Sector - 1, Saltlake, Kolkata - 700064, do hereby solemnly affirm and state as under:-

1. That I am the Senior Special Secretary, Urban Development and Municipal Affairs Department, Government of West Bengal. I am well acquainted with the facts and circumstances of the case and I have been duly authorized to affirm this affidavit on behalf of the Principal Secretary, Urban Development & Municipal Affairs Department, Government of West Bengal.
2. That I say that the Hon'ble NGT, has been pleased to pass an order dated 02.02.2023 directing *inter alia* that "...We also find that in the affidavit of the

*Urban Development and Municipal Affairs Department, Govt. of West Bengal, dated 11.07.2022, 15 projects have been outlined. The said Respondent is directed to file a fresh affidavit giving the current status of the various works as indicated in their affidavit with timeline for completion”.*

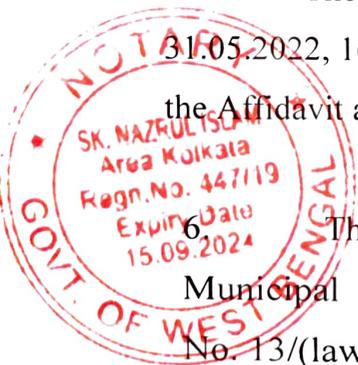
3. That I say that the Hon’ble NGT, has been pleased to pass an order dated 16.03.2023 directing *inter alia* that “...Mr. Sibojyoti Chakraborty, learned Counsel appearing (in Virtual Mode) for Urban Department & Municipal Affairs, prays for and is granted two weeks’ time for filing further affidavit”.

4. That I say that Principal Secretary, Urban Development and Municipal Affairs Department had directed the Constituted High Level Committee, to convene fortnightly meeting. And also directed to furnish Minutes of each meeting within three days from the date of holding of such meeting, and provide updated progress report, along with all supporting documents including photographs, designs, maps etc. positively.

5. That I say that, the said Constituted High Level Committee had conducted 05 (five) meetings, i.e., on 10.05.2022, 31.05.2022, 16.06.2022, 30.06.2022 and 18.07.2022.

The copy of the aforesaid Minutes of the Meetings dated 10.05.2022, 31.05.2022, 16.06.2022, 30.06.2022 and 18.07.2022 has been attached as part of the Affidavit and collectively marked as **Annexure R-1**.

6. That I say that, the Department of Urban Development and Municipal Affairs has forwarded letters bearing No. 13/(law)/UDMA-15012(11)/38/2022 dated 06/02/2023 & No. 22/(law)/UDMA-15012(11)/38/2022 dated 14/03/2023 to Municipal Commissioner, Kolkata Municipal Corporation & Chairman of the Constituted High Level Committee and has also



forwarded letters bearing No. 14/(law)/UDMA-15012(11)/38/2022 dated 06/02/2023 & No. 23/(law)/UDMA-15012(11)/38/2022 dated 14/03/2023 to Commissioner, Howrah Municipal Corporation with a request to provide a detailed updated Action Taken Report with regard to the Original Application bearing *O.A. No. 20/2022/EZ*.

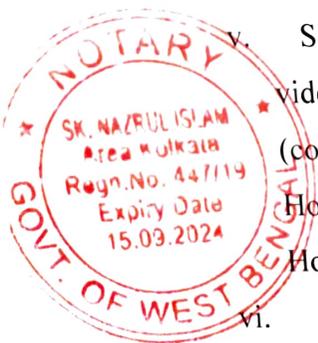
The copy of the aforesaid letters has been attached as part of the Affidavit and collectively marked as **Annexure R-2**.

7. That I say that an Action Taken Report has been received from KMC *vide* Memo No. Mpl. Commr./P&S/372/2022-23 dated 17.02.2023 stating *inter-alia* that –

- i. ATR of SWM Department (with photographs) in connection with the deposition, removal, transportation of floating solid waste from the surface of river Hooghly jointly with Syama Prasad Mookerjee Port, Kolkata (SMP-K); Six storage points were identified at different ghats where SMP-K deposits the floating solid waste from the river surface.
- ii. Status report of the outfalls by Sewerage and Drainage Department (copy enclosed).
- iii. Current status report on pollution abatement work for rejuvenation of river Adi-Ganga (copy enclosed - Annexure-A).
- iv. ATR of Parks and Squares Department regarding Bio-diversity Park along the bank of river Ganga (copy enclosed).

v. Submission of six nos. of templates of different ghats to NMCG *vide* Memo No. Mpl. Commr./P&S/371/2022-23 dated 17.02.2023 (copy enclosed) in compliance with Para No. 12 of the order of the Hon'ble NGT dated 17.11.2022 and Para No. 9 of the order of the Hon'ble NGT dated 02.02.2023 passed in O.A. No. 20/2022/EZ.

vi. Photos of Awareness Drive for ghat cleanliness and ghat cleaning activities (copies enclosed).



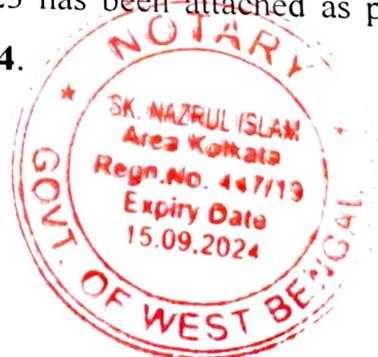
4

The copy of the aforesaid Action Taken Report of Kolkata Municipal Corporation (KMC) as received *vide* Memo No. Mpl. Commr./P&S/372/2022-23 dated 17.02.2023 has been attached as part of the Affidavit and marked as **Annexure R-3**.

8. That an Action Taken Report of SWM Department, KMC dated 13.02.2023 as received *vide* Memo No. Mpl. Commr./P&S/372/2022-23 dated 17.02.2023 state *inter-alia* that in pursuance with the order of Chairman of the High Level Committee & Municipal Commissioner dated 30.06.2022 & upon discussion with officials of Shyama Prasad Mookerjee Port, Kolkata (SPMPK), jointly inspected different ghats (namely, Sarbamangala Ghat, Mayer Ghat, Sovabazar Ghat, Sutanuti Ghat, Ahiritola Ghat & Nimtala Ghat on 14.07.2022 and identified 6 (six) nos. storage points where SPMPK will deposit the floating solid waste from the river surface of river Hooghly by them. At identified storage points of different ghats, KMC has placed 240 litres waste bins, containers of size of 4.5 m<sup>3</sup> (Cu.M) and constructed permanent new storage point by calling tenders where it was decided by the team.

At present, said floating solid wastes are getting collected and deposited at the said storage points and accordingly it is getting removed & transported from such storage point to the Dhapa site by KMC.

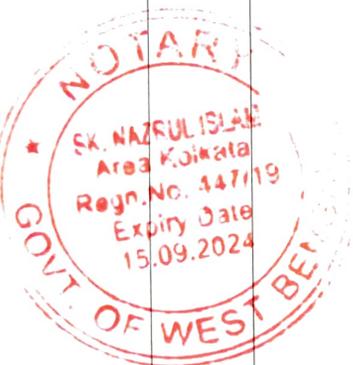
The copy of the aforesaid Action Taken Report of SWM Department, KMC dated 13.02.2023 as received *vide* Memo No. Mpl. Commr./P&S/372/2022-23 dated 17.02.2023 has been attached as part of the Affidavit and marked as **Annexure R-4**.



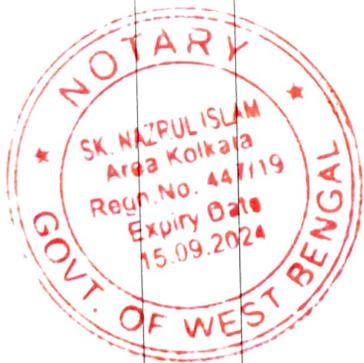
9. That status reports dated 13.02.2023 as received from KMC *vide* Memo No. Mpl. Commr./P&S/372/2022-23 dated 17.02.2023 has been reproduced below -

**Table 1: Status report dated 13.02.2023 of the outfalls on river Hooghly (from Daighat to Rantan Babu Ghat)**

Sl. No.	Outfall	Condition	Remarks and current status
1.	Doighat	One 450 mm diameter Hooghly river raw water pressure release pipe line is there, which discharges raw water of river Hooghly itself to maintain pressure of raw water intake pumping station situated beside bank of river Hooghly. From the raw water intake pumping station unfiltered water is supplied to the city of Kolkata.	<b>No issue as confirmed by Water Supply Department, KMC.</b>
2.	Tally's Nullah	Dirty water coming from Tally's Nullah to River Hooghly	<b>Details of the Tally Nullah project is also annexed along with Annexure R-5.</b>
3.	Hooghly Bridge	Little leakage found near Hooghly bridge (2 nos	<b>This is under the purview of Fort</b>



		approx 900 dia)	<b>William authority.</b>
4.	Chandpal Ghat	No leakage found	<b>No leakage found during inspection.</b>
5.	Millenium Park	Little leakage found from the penstock gate	<b>Penstock gate has been repaired.</b>
6.	Jackson Ghat	No leakage found	<b>No leakage found during inspection.</b>
7.	Jagannath Ghat	Major leakage found from the penstock gate.	<b>Penstock gate has been repaired.</b>
8.	Nimtala Ghat	No leakage found	<b>No leakage found during inspection.</b>
9.	Sovabazar Ghat	No leakage found	<b>No leakage found during inspection.</b>
10.	Bagbazar Ghat	Little leakage found from the penstock gate	<b>Penstock gate has been repaired.</b>
11.	Circular Canal	Dirty water coming from Circular Canal to River Hooghly (One flap shutter was opened)	<b>Circular Canal is under jurisdiction of Irrigation Department, Government of West Bengal.</b>  <b>The I&amp;W Department has already taken up cleaning and de-siltation activities along</b>



			the stretch of Belegkata Circular canal in a time bound manner. The Report as received from I&W Department is enclosed along with Annexure R-5.
12.	Dilarjung Gate	Leakage from penstock gate was found	The gate will be thoroughly repaired during desilting of Dilarjung road box drain of size 10' x 10' in phases. It involves around Rs. 3.00 crore. Tender process almost completed. Work Order will be issued shortly.
13.	Jain Medical College	Non-gated outfall observed	Penstock gate has been installed.
14.	Sarbamangala Ghat	There is existing flap shutter gate which is blocked by brickwork but little leakage found beside the gate structure.	Repairing work has been completed.
15.	Ratan Babu Ghat	There is an outfall of approx 1800 mm dia which was	Repairing work has been completed.



	blocked by brickwork, but leakage was found.	
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10. That I beg to state that, present status of the Tolly's Nullah is mentioned below:

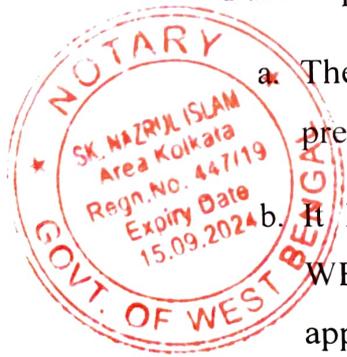
- a) Name of the Work: "Pollution Abatement work for rejuvenation of river Adi Ganga, Kolkata, west Bengal".
- b) AA&ES vide No. F.No. T-15/2017-18/050/NMCG dated 12/12/2022 amounting to Rs. 653.67 cr. has been sanctioned under DBOT (Design, Built, Operate and Transfer).
- c) The foundation stone has been laid by the Hon'ble Prime Minister, Government of India, virtually on 30/09/2022 in presence of Hon'ble Chief minister, Government of West Bengal.

The copy of the aforesaid status reports dated 13.02.2023 as received from KMC vide Memo No. Mpl. Commr./P&S/372/2022-23 dated 17.02.2023 has been attached as part of the Affidavit and collectively marked as **Annexure R-5**.

Further progress achieved in this respect is stated as below:

- a. The bid document as per model document of World Bank prescribed by NMCG has been duly prepared.
- b. It has been sent to NMCG after recommendation of PD WBSPMG on 5<sup>th</sup> April 2023 for their examination and approval.

That I further say that, KMC vide Memo No. Mpl. Commr./P&S/371/2022-23 dated 17.02.2023 has submitted six nos. of



templates of different ghats to NMCG in compliance with Para No. 12 of the order of the Hon'ble NGT dated 17.11.2022 and Para No. 9 of the order of the Hon'ble NGT dated 02.02.2023 passed in O.A. No. 20/2022/EZ.

The copy of the aforesaid letter as received from KMC *vide* Memo No. Mpl. Commr./P&S/371/2022-23 dated 17.02.2023 has been attached as part of the Affidavit and marked as **Annexure R-6**.

11. That I beg to state that, present status of penstock gates at Circular Canal is mentioned as below:

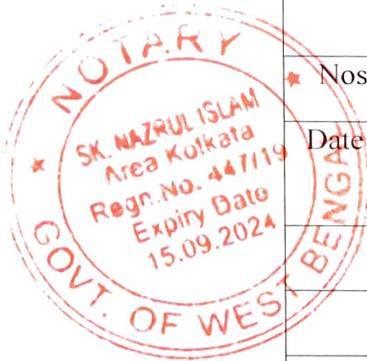
**a. Name of the Project-**

**Installation of new penstock gates and refurbishment of existing gates along the bank (Eastern & Western) of Beliaghata Circular Canal, Kolkata, in West Bengal**

**b. Status Report**

The important features with critical dates regarding tender have been tabulated as below.

<b><u>Important features / Dates</u></b>	
Total Nos. of Gates	31
Nos. of new Gates	5
Nos. of existing Gates to be refurbished	26
Date of publication of e-tender (item wise open quotation)	16/03/2023
Bid submission start date	27/03/2023
Bid submission closing date	18/04/2023
Bid opening date	20/04/2023
Time of completion	06 months



The copy of the aforesaid report as received from Sewerage & Drainage Department, Kolkata Municipal Corporation has been attached as part of the Affidavit and marked as **Annexure R-7**.

12. That I state that, Howrah Municipal Corporation has sent an Action Taken Report *vide* 141/Gen.(S.C. Cell)/ Commr./ 2022-23 dated 23.03.2023. The copy of the Action Taken Report as received from Howrah Municipal Corporation *vide* 141/Gen.(S.C. Cell)/ Commr./ 2022-23 dated 23.03.2023 has been attached as part of the Affidavit and marked as **Annexure R-8**.

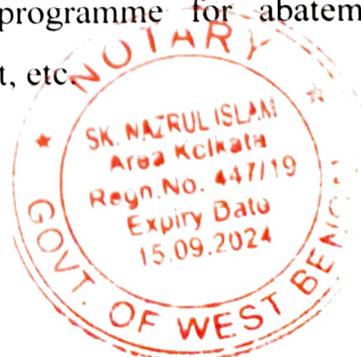
13. That a special cleaning drive of Ganga Ghats was also undertaken from SMP, Kolkata from Outram ghat to Kashi Mitra Ghat in fulfilment of commitment cleaning Kolkata city in connection with G-20 Summit. This included six no. Ghats which SMP, Kolkata had undertaken as per Hon'ble NGT order.

Photographs of Ghats cleaning as received from SMP, Kolkata through an email dated 7<sup>th</sup> February 2023 has been attached as part of the Affidavit and marked as **Annexure R-9**.

14. That I further say that, the Department of Urban Development & Municipal Affairs has taken up Solid and Liquid Waste Management programme for abatement of Pollution in the river Hooghly. Kolkata Metropolitan Development Authority (KMDA), Kolkata Municipal Corporation (KMC), Howrah Municipal Corporation (HMC) and State Urban Development Agency (SUDA) are regularly undertaking and monitoring the work of solid, liquid and legacy waste management on regular basis.

15. That I state that, implementation strategy for beautification and development plans for Ghat, will be decided in a time bound manner.

16. That I say that the Kolkata Municipal Corporation, and Howrah Municipal Corporation are given regular instructions for cleaning the banks of river in Hooghly and adopting awareness programme for abatement of pollution, through poster, banner, miking, leaflet, etc.



17. That the statements made in Paragraphs 1 to \_\_ are based on information derived from the record which are usually kept and maintained by the answering respondents in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

*Nandini Ghosh.*

*I identified by me  
Sibojyoti Chakrabarti  
Advocate 18/4/23  
for The State of W.B.*

**NANDINI GHOSH, IAS**  
Senior Special Secretary  
Department of Urban Development & Municipal Affairs  
Govt. of West Bengal

**VERIFICATION**

I, the deponent above named do hereby verify that the contents of the above affidavit are true which are derived from the relevant office records. No part of it is false and nothing material has been concealed there from.

Verified at Kolkata on this      day of April, 2023.

*Nandini Ghosh*

**DEPONENT**

**NANDINI GHOSH, IAS**  
Senior Special Secretary  
Department of Urban Development & Municipal Affairs  
Govt. of West Bengal

The deponent is identified by me.

*Sibojyoti Chakrabarti 18/4/23  
Advocate  
For The State of W.B.*

Solemnly Affirmed and  
Declared before me U/S 139  
CPC, U/S 297 (C) CrPC

*[Signature]*  
Notary  
**SK. Wazirul Islam**  
Notary, Govt. of W.B.  
Regn. No. 447/19  
City Civil Court, Calcutta

19 APR 2023



## THE KOLKATA MUNICIPAL CORPORATION

The Minutes of the Meeting held on 10th May, 2022 at 1:00 PM by the High Level Committee constituted by the Principal Secretary Department of UD&MA in compliance with the Order of Hon'ble NGT passed in O.A. No. 20 of 2022, Eastern Zone Bench.

The matter was discussed in detail among the members of the committee and after threadbare discussion it has been given to understand that the entire stretch under the consideration of the Hon'ble NGT is owned by the Syama Prasad Mukherjee Port, Kolkata. Any action taken by any agencies in the city requires the permission of the Port Authority at every juncture. It is further been observed that in order to mitigate the various issues related to the area it requires active permission of the Port Authority. KMC cleans it from time to time as a part of their citizen charter during the festive season as pointed out in the report.

The committee is of the opinion that Shri Debasish Kar, DG (P&S), KMC & Shri Santanu Kumar Ghosh, DG (S&D), KMC be co-opted urgently for effective implementation of the Hon'ble NGT order. The following reports of S&D Department, P&S Department & SWM Department are reproduced below.

### Report of S&D Department

That with regard to the liquid waste management under jurisdiction of KMC area the report of sewage generation report is as follows:

Total sewage generation - 1400 MLD

1. Sewage treated naturally in fisheries of East Kolkata wetland (EKW) - 910 MLD
2. Sewage treated in existing five numbers of STP = 179 MLD

Name of STP	Capacity (MLD)
Bangur STP	52
Garden Reach STP	57
Baghajatin STP	15, Chlorination chamber is being constructed
South Suburban (Keorapukur) STP	45
Hatisur STP	10

STP under Construction = 108 MLD (under KEIIP)

STP for which tender invited - 26.06 MLD

(under Tolly Nullah project)

Proposed STP under KEIIP = 70 MLD (Tranche 3 STP of approx 70 MLD is under consideration for Ward No. 108, 109 and Ward No. 110)

- 6 - 13

A considerable portion of the sewage is treated in septic tanks in added areas i.e., area of Borough XI, XII, XIII, XIV and XVI

### Report of Parks & Square Department and SWM Department of KMC

The works that are undertaken by the P&S Department and SWM department of the Kolkata Municipal Corporation at different ghats along river Ganga within the jurisdiction of Kolkata Municipal Corporation are as follows

- Different ghats along river Ganga within the jurisdiction of KMC are being cleaned by KMC every year during the immersion days of all major pujas, i.e, Biswakarma Puja, Durga Puja, Lakshmi Puja, Kali Puja, Chhat Puja, Jagadhatri Puja and Saraswati puja etc. as part of the citizen charter to keep the river clean.
- Adjoining roads to the ghats along the river Ganga are being cleaned by KMC by sweeping, collecting and disposing the solid wastes which are generated by sweeping and collected in the bins placed at different ghats.
- Hoardings, banners, leaflets were distributed to generate public awareness at the ghats on frequent occasions. Also special programs were held around the ghats involving school children, local Councillors and senior citizens on special days such as 5<sup>th</sup> June, World Environment day, 2<sup>nd</sup> October, 23<sup>rd</sup> January and during festive periods
- As the sloping banks being the part of the river get exposed in low tide and become the part of the river in high tide for which Port Trust authority of the city i.e S. P. Mukherjee Port Trust, is the sole custodian and thus does not fall under the jurisdiction of the KMC UDMA Dept. Is requested to take up with the Port authority for necessary action to comply with HNGI orders

The meeting ends with a vote of thanks to all from the chair.

  
Municipal Commissioner  
& Chairman of the High Level Committee  
Municipal Commissioner  
The Kolkata Municipal Corporation

19

The Kolkata Municipal Corporation  
Municipal Commissioner's Office  
CMO Buildings, S.N. Banerjee Road  
Kolkata – 700 013

No. Com/NSO/18  
Date:- 01/06/2022

**Modification of the minutes of the meeting held in the Chamber of Municipal Commissioner on 30.05.2022 at 3:30 p.m., regarding the matter of Hon'ble NGT in connection with O.A.No.20/2022/EZ, Suprova Prasad vs. Ministry of E,F&CC & Ors.**

The Point No. 1 under column "Condition" of the table regarding the "Synopsis of observation of Hon'ble N.G.T. on the outfalls on the River Hooghly (From Doighat to Ratan Babu Ghat) held on 25.04.2022" in the Minutes of the Meeting of the High Powered Committee vide Memo No. Com/NSO/17 dated 31.05.2022 is hereby modified as follows:

Sl.	Outfall	Condition	Remarks
1.	Doighat	One 450 mm diameter Hooghly river raw water pressure release pipeline is there, which discharges the raw water of river Hooghly itself to maintain pressure of raw water intake pumping station situated beside bank of river Hooghly. From the raw water intake pumping station unfiltered water is supplied to the city of Kolkata.	No issue is there.

Other points of the Minutes of the Meeting will remain unchanged.

*B. C. Ghosh*  
**Municipal Commissioner &  
Chairman of the High Powered Committee**

Distribution:

- |   |                                |
|---|--------------------------------|
| 1. Smt. Nandini Ghosh, IAS, Special Commissioner, UD&MA Deptt., Go.W.B. | 8. DG (Ltg.)                   |
| 2. Municipal Secretary  | 9. DG(E&H)                     |
| 3. Ld. CMLO   | 10. DG (TPDD & T.N. Project)   |
| 4. DG (Civil)   | 11. DG (WS)                    |
| 5. DG (P&S)   | 12. Shri P.P. Saha, Addl. CMLO |
| 6. CME (SWM)  | 13. Dy. C.E. (C)/SWM           |
| 7. DG (S&D)   | 14. Dy. C.E. (C)/S&D           |
|   | 15. E.E. (C)/SWM               |
|   | 16. E.E. (C)/Drainage/North    |

*B. C. Ghosh*  
**Municipal Commissioner &  
Chairman of the High Powered Committee**

15

The Kolkata Municipal Corporation  
Municipal Commissioner's Office  
CMO Buildings  
5, S.N. Banerjee Road  
Kolkata – 700 013

No. Com/NSO/17  
Date:- 31/05/2022

**Minutes of the High Powered Committee meeting held in the Chamber of Municipal Commissioner on 30.05.2022 at 3:30 p.m., regarding the matter of Hon'ble NGT in connection with O.A.No.20/2022/EZ, Suprova Prasad vs. Ministry of E,F&CC & Ors.**

*Meeting No. - 02*

Member Present:

1. Municipal Commissioner & Principal Secretary to the Govt. of West Bengal as Chairman of the Committee
2. Smt. Nandini Ghosh, IAS, Special Commissioner, UD&MA Deptt., Go.W.B.
3. Municipal Secretary and Member Convener
4. DG (Civil)
5. DG (P&S)
6. CME (SWM)
7. DG (S&D)
8. DG (Ltg.)
9. Dy. C.E. (C)/SWM
10. Dy. C.E. (C)/S&D
11. E.E. (C)/SWM
12. E.E. (C)/Drainage/North

The Meeting was chaired by the Municipal Commissioner.

At the outset, the matter of Hon'ble NGT regarding OA-20/2022/EZ was discussed. After detailed discussion the following decisions were taken:-

1. D.G. (S&D) placed the following status report of the 15 nos. of outfalls/ gates on the River Hooghly and specified the dates before which corrective action will be taken.

16

**SYNOPSIS OF OBSERVATION OF Hon. N.G.T. ON THE OUTFALLS ON RIVER HOOGLHY**  
**(FROM DOIGHAT TO RATAN BABU GHAT) HELD ON 25.04.2022**

Sl.	Outfall	Condition	Remarks
1.	Doighat	There is an outfall of approx 250 mm dia (Backwashing water after treatment by water supply department.)	Under purview of Water Supply department. of K.M.C.
2.	Tollys Nullah	Dirty water coming from Tollys Nullah to River Hooghly	Under the purview of Tolly's Nullah Project
3.	Hooghly Bridge	Little leakage found near Hooghly bridge (2 nos approx 600 dia )	Negligible flow. The gate will be repaired by 10.06.2022
4.	Chanpal Ghat	No leakage found	No issue is there.
5.	Millenium Park	Little leakage found from the penstock gate	Work of repairing of penstock gate is going on & will be completed by 10.06.2022
6.	Jackson Ghat	No leakage found	No issue is there.
7.	Jagannath Ghat	Major leakage found from the penstock gate	Penstock gate has been repaired. No issue is there.
8.	Nimtala Ghat	No leakage found	No issue is there.
9.	Sovabazar Ghat	No leakage found	No issue is there.
10.	Bagbazar Ghat	Little leakage found from the penstock gate	Work of repairing of penstock gate is going on & will be completed by 18.06.2022.
11.	Circular Canal	Dirty water coming from Circular Canal to River Hooghly (One flap shutter was	Circular Canal is under jurisdiction of Irrigation

		opened)	Department, Govt. of W.B.
12.	Dilarjung Gate	Leakage from penstock gate was found	The gate will be thoroughly repaired during desilting of Dilarjung road box drain. AA&FS for the work is pending from UD&MA Dept. Govt. of W.B.
13.	Jain Medical College	Non-gated outfall observed	New penstock gate will be installed. Work has been taken up & will be completed by 18.06.2022.
14.	Sarbamangala Ghat	There is existing flap shutter gate which is blocked by brickwork but little leakage found beside the gate structure.	Repairing work is going on & will be completed by 10.06.2022.
15.	Ratan babu Ghat	There is an outfall of approx 1800 mm dia which was blocked by brickwork, but leakage was found.	Work is going on for stopping leakage & will be completed by 15.06.2022.

2. Regarding cleaning of solid waste from the ghats D.G. (P&S) stated that works were undertaken to remove materials during immersion times immediately after the festivities are over. CME (SWM) categorically stated the manpower and bins are placed in and around the ghat regions to collect Solid Wastes throughout the year.
3. CME (SWM) further stated that it is not possible to remove the solid wastes from the inaccessible areas around the ghats i.e. from the embankments and the slopes on the side of the river, as the sloping banks being the part of the river get exposed in low tide and become the part of the river in high tide for which SMP port authority is the sole custodian and thus does not fall under the jurisdiction of the KMC. Therefore, it was decided that SMP (Syama Prasad Mookerjee Port) authority, may be requested to make necessary arrangements to address this issue as KMC has no required infrastructure.
4. Special Commissioner, UD&MA Department, GoWB reminded that IEC activities shall have to be taken up for public awareness at the ghat regions. CME (SWM) shall take necessary action in this regard.
5. SMP authority, Railway authority, Defence authority and Irrigation & Waterways Dept., GoWB shall have to be requested to attend the next meeting to address some issues.
6. D.G.(E&H), D.G. (WS), D.G. (T.N. Project) and Shri P. P. Saha, Addl. CMLO shall have to be co-opted as members in the High Powered Committee. Special Commissioner,

18

UD&MA Deptt. was requested to include DG (P&S), DG (S&D), D.G.(E&H), D.G. (WS), D.G. (T.N. Project) and Shri P. P. Saha, Addl. CMLO in the High Powered Committee constituted by the Principal Secretary, UD&MA Deptt., Go.W.B. in connection with Hon'ble NGT matter OA No. 20/2022/EZ.

7. Regarding the issue of encroachment, SMP authorities shall have to be requested to take necessary action as the Ghats and areas along the stretch of River Hooghly are under the jurisdiction of SMP, Kolkata and Eastern Railways (Circular Railway).
8. In accordance with the Hon'ble NGT order dated 12.05.2022 in connection with OA-20/2022/EZ, para no. 17 of page 9, necessary action to submit the affidavit has to be taken by the Law Department, KMC, for on time submission before the Hon'ble Tribunal.
9. High Powered Committee shall meet on 1<sup>st</sup> and 16<sup>th</sup> of every month (if public holiday then the following working day). The next meeting is scheduled on 16<sup>th</sup> June, 2022 at 10:30 A.M.

The meeting ended with vote of thanks to and from the Chair.

*De*  
*31/5/22*

Municipal Commissioner &  
Chairman of the High Powered Committee

Distribution:

1. Smt. Nandini Ghosh, IAS, Special Commissioner, UD&MA Deptt., Go.W.B.
2. Municipal Secretary
3. Ld. CMLO
4. DG (Civil)
5. DG (P&S)
6. CME (SWM)
7. DG (S&D)
8. DG (Ltg.)
9. DG(E&H)
10. DG (TPDD & T.N. Project)
11. DG (WS)
12. Shri P.P. Saha, Addl. CMLO
13. Dy. C.E. (C)/SWM
14. Dy. C.E. (C)/S&D
15. E.E. (C)/SWM
16. E.E. (C)/Drainage/North

*De*  
*31/5/22*

Municipal Commissioner &  
Chairman of the High Powered Committee

# THE KOLKATA MUNICIPAL CORPORATION

## Attendance Sheet

Meeting of the High Powered Committee i.c.w. OA/20/2022/EZ

DATE : 30.05.2022

TIME - 03:30 PM

VENUE: In the Chamber of Municipal Commissioner, KMC

SL. No.	Name	Department/Organisation & Designation of attendee	Signature	Contact No.
1	Sri Binod Kumar, IAS	Municipal Commissioner/Chairman		
2	Nandini Ghosh	Spl-Commissioner UB & M.A.		
3	Debasish Kar.	D. Cr (Public Hwy)		990303765
4	S.K. Ghosh	DG (S&D)		9007838329
5	S. Chaitradhyaj	CMO (SWM)		9836536419
6	S. Bhownik	DC (E)		9830324308
7	K. Dhus	no (C)		9830324320
8	U. Kishor	Dy Comm/SWM		983019720
9	Debasish Haldar	E.E. (C) / SWM		6290263320
10	Utpal Dey	EE (C) / Drainage / North		7003493074
11	Sanjay Mandal	Dy CE (C) / S&D		9830345868
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No. Com/NSO/28  
Date:-21/06/2022

**Minutes of the 3<sup>rd</sup> Meeting of the High Level Committee held in the Conference Hall-1 of KMC on 16.06.2022 at 10:30 a.m., regarding the matter of Hon'ble NGT in connection with O.A.No.20/2022/EZ, Suprova Prasad vs. Ministry of E,F&CC & Ors.**

**Members Present:**

- |  |   |
|--|---|
| 1. Municipal Commissioner                  | 8. Sri Utpal Mistri, Dy. C.E. (C)/SWM-1                 |
| 2. Municipal Secretary and Member Convener | 9. Sri M. Mondal, Dy. C.E. (C)/HQ-1, CME (Civil) Deptt. |
| 3. DG (P&S)                                | 10. Sri Debasish Haldar, E.E. (C)/SWM                   |
| 4. DG (WS)                                 | 11. Sri Utpal Dey, E.E. (C)/S&D/North                   |
| 5. CME (SWM)                               | 12. Sri Suman Roy, Dy. CMLC                             |
| 6. DG (TPDD)                               |   |
| 7. DG (LtG.)                               |   |

The Meeting was chaired by the Municipal Commissioner.

At the outset, the matter of Hon'ble NGT regarding OA-20/2022/EZ was discussed. After detailed discussion the following decisions were taken:-

1. The following status report of the 15 nos. of outfalls/ gates on river Hooghly and the corrective action taken against each of the outfall/ gate was placed in the meeting as mentioned below:

**SYNOPSIS OF OBSERVATION OF Hon. N.G.T. ON THE OUTFALLS ON RIVER HOOGHLY (FROM DOIGHAT TO RATAN BABU GHAT) HELD ON 25.04.2022**

Sl. No.	Outfall	Condition	Remarks and current status
1	Doighat	One 450 mm diameter Hooghly river raw water pressure release pipeline is there, which discharges raw water of river Hooghly itself to maintain pressure of raw water intake pumping station situated beside bank of river Hooghly. From the raw water intake pumping station unfiltered water is supplied to the city of Kolkata	No issue is there

2	Tolly's Nullah	Dirty water coming from Tolly's Nullah to River Hooghly	Detailed status given in Para no.9
3	Hooghly Bridge	Little leakage found near Hooghly bridge (2 nos approx 900 dia )	Negligible flow. Moreover, this is under purview of Fort William authority.
4	Chandpal Ghat	No leakage found	No leakage found during inspection
5	Millenium Park	Little leakage found from the penstock gate	During repairing work, it was found that penstock gate has to be replaced thoroughly. Accordingly, work has been going on and it will be completed within 25.06.2022.
6	Jackson Ghat	No leakage found	No leakage found during inspection
7	Jagannath Ghat	Major leakage found from the penstock gate	Penstock gate has been repaired.
8	Nimtala Ghat	No leakage found	No leakage found during inspection
9	Sovabazar Ghat	No leakage found	No leakage found during inspection
10	Bagbazar Ghat	Little leakage found from the penstock gate	Repairing work of penstock gate is going on and it will be completed by 18.06.2022.
11	Circular Canal	Dirty water coming from Circular Canal to River Hooghly (One flap shutter was opened)	Circular Canal is under jurisdiction of Irrigation Department, Govt. of W.B.
12	Dilarjung Gate	Leakage from penstock gate was found	The gate will be thoroughly repaired during desilting of Dilarjung road box drain of size 10'X10' in phases. It involves around Rs. 3.00 crore. Proposal for fund provision has already been sent to UD&MA Dept. , GoWB which is under active consideration.
13	Jain Medical College	Non-gated outfall observed	Installation work of new penstock gate is going on and it will be completed by 18.06.2022.
14	Sarbamangala Ghat	There is existing flap shutter gate which is blocked by brickwork but little leakage found beside the gate structure.	Repairing work has been completed.
15	Ratan babu Ghat	There is an outfall of approx 1800 mm dia which was blocked by brickwork, but leakage was found.	Repairing work has been completed.

2. Regarding cleaning of solid waste from the ghats, D.G. (P&S) stated that works are undertaken to remove materials during immersion times immediately after the festivities are over. CME (SWM) stated that in order to maintain the cleanliness in and around the ghats, regular cleaning, sweeping and collection of dry and wet waste along river Hooghly within the jurisdiction of KMC are done as a routine measure. Further CME (SWM) suggested to request SMP, Kolkata, to make an arrangement of trash cleaners to trap the solid wastes floating on River Hooghly surfaces
3. CME (SWM) further stated that it is not possible to remove the solid wastes from the inaccessible areas around the ghats i.e. from the embankments and the slopes on the side of the river, as the sloping banks being the part of the river get exposed in low tide and become the part of the river in high tide for which SMP port authority is the sole custodian and thus does not fall under the jurisdiction of the KMC. From Gazette of India Notification G.S R 627(E) dated 24/06/2016 para 3 it is learnt that "The limits of the Port include to the east and west of the River Hooghly- that part of the River Hooghly and the shores thereof as are within 45.7 mtrs of high water mark at spring tides." Therefore, it was decided that SMP (Syama Prasad Mookerjee Port) authority, may be requested to make necessary arrangements to address this issue as KMC has no jurisdiction and the required infrastructure.
4. IEC activities in and around the ghats have started.
5. It was decided by the High Level Committee that for better coordination among different agencies for improvement of condition of different ghats on the River Hooghly, Special Commissioner, UDMA Department, GoWB, would be requested to include SMP, Kolkata (erstwhile KoPT), Eastern Railway, Irrigation and Waterways Department GoWB, Kolkata Police and Defence Authorities in the said High Level Committee so that various cleanliness issues in and around the ghat regions could be discussed effectively in the subsequent meetings. A letter to this effect will be issued soon after the meeting.
6. D.G.(E&H), D.G. (WS), D.G. (T.N. Project) and Shri P. P. Saha, Addl. CMLO of KMC shall have to be co-opted as members in the High Level Committee. Request was made to include DG (P&S), DG (S&D), D.G.(E&H), D.G. (WS), D.G. (T.N. Project) and Shri P. P. Saha, Addl. CMLO in the High Level Committee constituted by the Principal Secretary, UD&MA Deptt., Go.W.B. in connection with Hon'ble NGT matter OA No. 20/2022/EZ.
7. Regarding the issue of encroachment, SMP authority and Railway authority shall have to be requested to take necessary action as the Ghats and areas along the stretch of River Hooghly are under the jurisdiction of SMP, Kolkata and Eastern Railways (Circular Railway). In the case of encroachment also the argument of SMP's jurisdiction as defined under the "limits of the port" was put forward.
8. In accordance with the Hon'ble NGT order dated 12.05.2022 in connection with OA-20/2022/EZ, para no. 17 of page 9, necessary action to submit the affidavit has to be taken up by the Law Department, KMC, for on time submission before the Hon'ble Tribunal.

9. The following status report of Tolly's Nullah Project was apprised by DG(T.N. Project) to the Chairman of the High Level Committee :

After several rounds of discussion with the delegates from the World Bank, NMCG and SPMG and after subsequent site inspection of lead-consultant engaged by NMCG, the necessary measures are being taken for preparation of fresh DPR as per current condition leading to Population projection, change in type of pipe to DWC for 400/500 dia, inclusion of zero desilting and lining, enhancement of trenchless technology, inclusion of fully automated systems at PSs and penstock gets wherever applicable and obtaining the clearance for the lands for STP at Bansdroni and Kudghat Bus Terminus. Further, flow measurements at salient points of the existing networks are expected to be completed by 4<sup>th</sup> Week of June, 2022. Present water quality measurements by the registered agencies of WBPCB at salient points of Tolly's Nullah are expected to be completed by 2<sup>nd</sup> week of July, 2022. Soil investigation at different vulnerable zones by Jadavpur University is expected to be completed by 3<sup>rd</sup> Week of July, 2022. The draft for fresh DPR is expected to be submitted to WBSPMG/ NMCG by 4<sup>th</sup> Week of August, 2022.

Desilting and dredging of Tolly's Nullah including cleaning rubbish, garbage and bushes on both banks from Chetla Bridge to confluence point of River Ganga (Phase – I) for a stretch of 4.7 km out of State funding has been taken up to minimize the pollution by maintaining the natural flow. The physical progress of work under Phase – I is 25% till date.

Similar desilting and dredging of Tolly's Nullah under Phase – II from Kudghat Metro Station to Chetla Bridge for a stretch of 5.37 km out of State funding will be taken up and is currently under technical bid evaluation stage.

Repairing and beautification of ghats along Tolly's Nullah is also under tendering process and is expected to be completed by February, 2023.

10. The next meeting of the High Level Committee will be held on **30<sup>th</sup> June, 2022 at 11:30 A.M** in the Chamber of Municipal Commissioner, KMC.

The meeting ended with vote of thanks to and from the Chair.

**Municipal Commissioner &  
Chairman of the High Level Committee**

*Municipal Commissioner*

Distribution:

- |   |                                |                             |
|---|--------------------------------|-----------------------------|
| 1. Smt. Nandini Ghosh, IAS, Special Commissioner, UD&MA Deptt., Go.W.B. The Kolkata Municipal Corporation | 9. DG(E&H)                     | 14. Dy. C.E. (C)/S&D        |
| 2. Municipal Secretary  | 10. DG (TPDD & T.N. Project)   | 15. E.E. (C)/SWM            |
| 3. Ld. CMLO   | 11. DG (WS)                    | 16. E.E. (C)/Drainage/North |
| 4. DG (Civil)   | 12. Shri P.P. Saha, Addl. CMLO |                             |
| 5. DG (P&S)   | 13. Dy. C.E (C)/SWM            |                             |
| 6. CME (SWM)  |                                |                             |
| 7. DG (S&D)   |                                |                             |
| 8. DG (Ltg.)  |                                |                             |

# THE KOLKATA MUNICIPAL CORPORATION

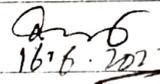
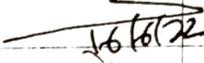
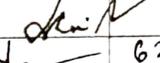
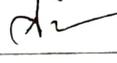
## Attendance Sheet

3<sup>rd</sup> Meeting of the High Powered Committee i.c.w. with the Hon'ble NGT matter OA No.  
20/2022/EZ

DATE : 16.06.2022

TIME - 10:30 AM

VENUE: In the Chamber of Municipal Commissioner, KMC

Sl. No.	Name	Department/Organisation & Designation of attendee	Signature	Contact No.
1	Tapas Bhattacharya	Special Municipal Commissioner	 16.6.2022	9432313644
2	M. Mukherjee	DA(U)		
3	Debashish Kar	De. Co. (P&S) / KMC		9907037165
4	S. Bhattacharya	SI (TPO)		
5	S. Chatterpadhyay	CME (SWM)		6291925784
6				
7	M. Mondal	BMD (Civil) / CEM		9903335919
8	Utpal Mishra	By. CEO/SWM-1		982018723
9	Utpal Dey	E.E (Civil) / S&D / North		7003493074
10	Debasish Haldar	E.E. (C) / SWM		6290263320
11	S. Bhattacharya	DU (P) / KMC		
12	H.P. Mondal	MPL. Secy		
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The Kolkata Municipal Corporation  
Office of the Municipal Commissioner  
Central Municipal Office Buildings  
5, S.N. Banerjee Road  
Kolkata – 700 013

No. Com/NSO/39  
Date:- 06/07/2022

**Minutes of the 4<sup>th</sup> Meeting of the High Level Committee held in the Conference Hall-1 of KMC on 30.06.2022 at 11:30 a.m., regarding the matter of Hon'ble NGT in connection with O.A.No.20/2022/EZ, Suprova Prasad vs. Ministry of E,F,&CC & Ors.**

**Members Present:**

Attendance Sheet is enclosed separately.

The Meeting was chaired by the Municipal Commissioner, KMC and Chairman of the High Level Committee.

1. The following status report on the outfalls/ gates on river Hooghly and the corrective action taken against each of the outfall/ gate was placed in the meeting by DG(S&D) and DG(T.N. Project) as mentioned below:

**Status report of the outfalls on river Hooghly (from Daighat to Rantan Babu Ghat) identified by the NGT on the inspection held on 25.04.2022**

Sl. No.	Outfall	Condition	Remarks and current status
1	Doighat	One 450 mm diameter Hooghly river raw water pressure release pipe line is there, which discharges raw water of river Hooghly itself to maintain pressure of raw water intake pumping station situated beside bank of river Hooghly. From the raw water intake pumping station unfiltered water is supplied to the city of Kolkata.	No issue is there.
2	Tolly's Nullah	Dirty water coming from Tolly's Nullah to River Hooghly	Report on preparation of DPR of 'Pollution Abatement of Tolly's Nullah' is enclosed herewith as Annexure -- A.
3	Hooghly Bridge	Little leakage found near Hooghly bridge (2 nos approx 900 dia )	This is under the purview of Fort William authority.
4	Chandpal Ghat	No leakage found	No leakage found during

			inspection
5.	Millenium Park	Little leakage found from the penstock gate	penstock gate has been repaired.
6.	Jackson Ghat	No leakage found	No leakage found during inspection
7.	Jagannath Ghat	Major leakage found from the penstock gate	Penstock gate has been repaired.
8.	Nimtala Ghat	No leakage found	No leakage found during inspection
9.	Sovabazar Ghat	No leakage found	No leakage found during inspection
10.	Bagbazar Ghat	Little leakage found from the penstock gate	Penstock gate has been repaired.
11.	Circular Canal	Dirty water coming from Circular Canal to River Hooghly (One flap shutter was opened)	Circular Canal is under jurisdiction of Irrigation Department, Govt. of W.B.
12.	Dilarjung Gate	Leakage from penstock gate was found	The gate will be thoroughly repaired during desilting of Dilarjung road box drain of size 10'X10' in phases. It involves around Rs. 3.00 crore. Proposal for fund provision has already been sent to UD&MA Dept., GoWB which is under active consideration.
13.	Jain Medical College	Non-gated outfall observed	Penstock gate has been installed.
14.	Sarbamangala Ghat	There is existing flap shutter gate which is blocked by brickwork but little leakage found beside the gate structure.	Repairing work has been completed.
15.	Ratan Babu Ghat	There is an outfall of approx 1800 mm dia which was blocked by brickwork, but leakage was found.	Repairing work has been completed.

2. Sri Santanu Mitra, Dy. Chief Engineer-I, SMPK, Sri P.P. Datta, Manager (Env.), SMPK and Sri A. Chakraborty, Chief Law Officer, SMPK attended the meeting and assured assistance to KMC as per the direction of Hon'ble NGT vide order dated 12/05/2022. CME(SWM) KMC categorically stated that it is not possible to remove solid waste from the inaccessible areas around the ghats i.e. from the embankments and the slopes on the side of the river as KMC has no jurisdiction and required infrastructure. The officers of SMPK have denied that KMC has no jurisdiction regarding collection of solid wastes from the river surface. However CME(SWM) in connection with the issue of jurisdiction quoted from Gazette of India Notification G.S.R 627(E) dated 24/06/2016 para 3 that "The limits of the Port include to the east and west of the River Hooghly- that part of the River Hooghly and the shores thereof as are within 45.7 mtrs of high water mark at spring tides" as was mentioned in the earlier Minutes of the 3<sup>rd</sup> Meeting of the High Level Committee. The officers of SMPK have

agreed to collect the floating solid waste from the river surface subsequently deposited on the embankment and deposit the wastes at the storage points that will be identified by KMC along the 6 (six) ghats initially after obtaining approval from Port Authority. It was decided that SMPK will collect and deposit the wastes from the river at the storage point on regular basis. From the storage points, KMC will make necessary arrangements for transportation and disposal of the wastes. Sri D. Halder, Executive Engineer (Civil/SWM) has been identified as Nodal Officer to liaise with Sri P.P. Datta, Manager (Env.), SMPK in this regard. KMC officials observed that additional expenditure incurred by KMC for transportation and disposal of such wastes deposited by SMPK at the designated storage points will be placed before SMPK for reimbursement. However, SMPK officials disagreed on reimbursement issue and stated that in respect of expenses to be incurred by KMC and SMPK, the same will be borne respectively as the solid waste in question is originated from different public activity and not from the operation of SMP, Kolkata.

KMC officials opined that in future SMPK will have to arrange land for storage, processing and treatment of wastes by themselves within their jurisdiction.

3. The comprehensive report on IEC activities conducted by the SWM Department of KMC in and around the ghat regions was placed during the meeting.
4. The Chairman of High Level Committee reviewed the works taken up at the Tolly's Nullah and directed to incorporate the detailed report in connection with the preparation of DPR on 'Pollution abatement of Tolly's Nullah' in this minutes. The detailed report is enclosed herewith as 'Annexure-A'.
5. The next meeting of the High Level Committee will be held on **15<sup>th</sup> July, 2022 at 11:30 A.M** in the Conference Hall-1, KMC.

The meeting ended with vote of thanks to and from the Chair.

*Be*

**Municipal Commissioner &  
Chairman of the High Level Committee,  
Municipal Commissioner  
The Kolkata Municipal Corporation**

Distribution:

- |   |  |
|---|--|
| 1. Smt. Nandini Ghosh, IAS, Special<br>Commissioner, UD&MA Deptt.,<br>Go.W.B. | 11. DG (WS)  |
| 2. Municipal Secretary and Member<br>Convenor                                 | 12. Shri P.P. Saha, Addl. CMLO                     |
| 3. Ld. CMLO   | 13. Dy. C.E. (C)/SWM                               |
| 4. DG (Civil)   | 14. Dy. C.E. (C)/S&D                               |
| 5. DG (P&S)   | 15. E.E. (C)/SWM                                   |
| 6. CME (SWM)  | 16. E.E.(C)/Drainage/north                         |
| 7. DG (S&D)   | 17. Sri S. Mitra (Dy. CE – I, SMPK)                |
| 8. DG (Ltg.)  | 18. Sri P.P. Datta (Manager, Env., SMPK)           |
| 9. DG(E&H)  | 19. Sri A. Chakrabarti, Chief Law Officer,<br>SMPK |
| 10. DG (TPDD & T.N. Project)  |  |

Report on preparation of DPR of 'Pollution abatement of Tolly's Nullah'

The entire Tolly's Nullah basin under the jurisdiction of The Kolkata Municipal Corporation has been divided into six zones on the basis of the disposal of the effluent from several pumping stations along the Tolly's Nullah.

Zone-1 :

- This zone comprises mainly of some portions of Rajpur & Sonarpur Municipal (RMSM) area and some portion of the of the KMC area.
- The area under RPSP is mainly un-sewered.
- A box drain is proposed to be constructed along the Canal Bank Road to connect to the SutiKhal. At present it ultimately flows towards the EKW.
- Presently, the SutiKhal is suffering from a huge solid waste dumping problem at the starting point near Garia Station. In the next course the SutiKhal has already been converted to a box drain. So, to eliminate this solid waste dumping problem the initial portion of the SutiKhal is proposed to be converted to a covered box drain to join the existing box drain in the downstream portion.

Zone -2 :

- The land of Brijji Road has got clearance from KMDA. A new STP of 10MLD is proposed at this land for accommodating the waste water coming from Naktala Pumping Station catering the waste water from Naktala area as well as Brijji Road Pumping Station catering the area under its jurisdiction.
- DWF from the nearby area of RPSP Municipality (southern side of the Tolly's Nullah) will be accommodated in the Brijji Road Pumping Station.
- The Naktala Pumping station is to be constructed as a new one, in the open field in front of the existing one as the old one is in dilapidated condition.
- The Brijji Road Pumping station is proposed to be newly constructed.
- The Proposed STP at Brijji Road will cater the DWF from Brijji Road & Naktala PS.

Zone-3:

- This zone comprises of a series of pumping stations on the southern bank of Tolly's Nullah like Kamdahari, Rathtala, Usha Gate, Bansdrone and Kalitala.
- The pumping stations at Rathtala and Bansdrone are defunct as well as in vulnerable conditions.
- Whereas, the augmentation of the volume of the sump in the other P.S. in this zone are seemed to be not required. Only renovation of the sumps and automation may be incorporated in these pumping stations.
- But the new pumping stations are required to be constructed in these two zones Bansdrone & Rathtala.
- At Bansdrone the existing pumping station is required to be shifted to a new plot which is under I & WD, GoWB.
- Another piece of land for the proposed STP has been selected at Bansdrone site which is under the R & R Deptt. GoWB.
- This proposed STP may cater the DWF from Kamdahari PS, Rathtala PS, Usha Gate, Bansdrone PS and Kalitala PS.
- But the clearance of the land has still not been obtained. If the occupancy of the land be obtained this zone may be finalized.
- The Rathtala PS will be constructed dismantling the existing one.

Zone - 4 :

- This zone comprises of the pumping stations of Moor Avenue, Izzatullah and Canal Road.
- The flow from this pumping stations will move to Keorapukur STP.
- This zone is highly dependent on the finalization of the discharge point of Zone - 3.

- The existing pumping station at Moor Avenue is not functional. So, the new pumping station is proposed to be done at Moor Avenue dismantling the existing one.
- A new pumping station at Canal road is also proposed to cater the enhanced flow of the projected population as well as to accommodate the flow from Izzatullah pumping station.

#### **Zone -5 :**

- This zone comprises of the Charu Avenue Pumping Station, the DWF of which will be discharged to the proposed STP of Golf Garden.
- The land at Golf Garden has got its clearance from KMDA.

#### **Zone -6 :**

- This zone comprises of the area from the confluence point of Tolly's Nullah to Chetla.
- The pumping stations under the jurisdiction of this zone are Hastings, Thackeray, SashiSekhar, Kalighat and Chetla.
- A new sump at Chetlapumping station is required to be constructed to cater the enhanced flow of the projected population as well as to accommodate the DWF coming directly from Taratala area.
- All the other pumping stations are required to be renovated and augmented electro-mechanically.
- The DWF from these stations will flow to EKW through Ballygunge Drainage Pumping Station.

The following activities are under process:-

- The flow calculation based on the population forecasting upto 2055 has already been done.
- Based on the flow the DWF and SWF calculation has already been done.
- The required sizes of the sump of pumping stations have been calculated.
- The new sumps that are required to be constructed have been identified.
- The proposed mini pumping stations have already been identified and civil design has completed.
- The number & location of Trestle bridges (each at Kudghat, Cheja, Thackeray and Izzatullah) required has already been fixed.
- The proposed drainage networks corresponding to the pumping stations have already been identified.
- Estimates of all the completed part of the project are in progress.

Moreover, the following activities are already under process:-

- The soil investigations at the proposed seven new pumping is being performed under Jadavpur University, the report of which is expected to be completed by the 3<sup>rd</sup> week of July, 2022.
- The quotation for water quality testing at salient points on Tolly's Nullah has already been floated and the report of which is expected to be obtained by the end of July, 2022.
- The survey works of the existing and proposed pumping stations are in progress which is expected to be obtained by the month of July, 2022.
- The consultant for the electromechanical schemes as well as devices has already been engaged.

The Knee knots of the preparation of the DPR are:

1. To get over the land at Bansdroni for proposed Pumping Station and STP's as early as possible / To get confirmation for handing of said lands.
2. To obtain the rates of electromechanical devices from the manufacturers.
3. The protective measures to be taken in the vulnerable zones along Tolly's Nullah are yet to be determined based on the soil report, which will ultimately be reflected in estimate part of the DPR.

**Based on the above situation, it is highly expected that the DPR of the said project may be completed by the end of August, 2022.**

# THE KOLKATA MUNICIPAL CORPORATION

## Attendance Sheet

4<sup>th</sup> Meeting of the High Level Committee i.c.w. with the Hon'ble NGT matter OA No.  
20/2022/EZ

DATE : 30.06.2022

TIME - 11:30 AM

VENUE: Conference Hall -I, KMC

SL. No.	Name	Department/Organisation & Designation of attendee	Signature	Contact No.
1	Binod Kumar, IAS	MC, KMC		
2				
3	DEBAPATI KAR	DIRECTOR (GB&I) Kolkata		9903037161
4	S. Chakraborty	CMC (SW), KMC		6291975884
5	S. Bhattacharya	SE (TPD&D)		9830241982
6	S. Bhattacharya	DC (E)		983024248
7	SUSHIL K.R. MANDAL	OSD & Ex. OFFICIO DY. CE (TP&D)		9433370200
8	Utpal Mishra	Dy. CE (SW)		983018721
9	Prinrajit Bhowmik	Dy. CE (SW)		9830591330
10	P. P. Saha.	Asst. Commr		
11	A. Chakraborty	SMP, Kolkata		9836298679
12	S. K. Ghosh	DC (STD)		9007838329
13	S. Mitra	Dy. CE - E, SMP, K		9836298680
14	P. P. Datta.	Manager (Env.), SMP, K		9836298692
15	D. Halder	EE (C) / SWM		6290263320
16	S. Chatterjee	SE (C) / TPD&D		9433295804
17	H. P. Mandal	MPL. Secy		9836665845
18				
19				
20				



**THE KOLKATA MUNICIPAL CORPORATION**  
**CMO Buildings, 5, S.N. Banerjee Road**  
**Kolkata – 700 013**

No.: Com/NSO/63  
 Date Aug 1, 2022

**Minutes of the 5<sup>th</sup> meeting of the High Level Committee held in Conference Hall – I of KMC on 18.07.2022 at 11:30 regarding the matter of Hon'ble National Green Tribunal i.c.w. O.A. No. 20/2022/EZ, Suprova Prasad VS Ministry of EF&CC & Ors.**

**Members Present:**

Attendance Sheet is enclosed separately.

The meeting was chaired by Municipal Commissioner, KMC and Chairman of the High Level Committee.

1. Municipal Secretary, KMC & Member-Convener of the High Level Committee stated that the major works pertaining to the outfalls/ gates on River Hooghly have been completed by Sewerage and Drainage Dept. of KMC except the work at Dilargung Gate which will take some more time to complete.
2. Further it was stated that the officials of KMC and SMPK had inspected 6 (Six) nos. of ghats of River of Hooghly on 14.07.2022, namely, (1) Sarbamangala Ghat (Cossipore Ghat) (2) Mayer Ghat (3) Sutanuti Ghat (4) Sovabazar Ghat (5) Ahiritola Ghat & (6) Nimtala Ghat. During joint inspection 6 (six) nos. storage points near the ghats were identified where SMPK will deposit the floating solid waste accumulated at sloped bank of the River Hooghly. The copy of the Joint Inspection Report is enclosed herewith this minutes.
3. Director General (Tolly Nullah Project) stated that the desilting and dredging works of Tolly Nullah are under progress funded by the State Government and the main project of "Pollution Abatement of Tolly Nullah" is in the DPR preparation stage.
4. Municipal Secretary of KMC & Member-Convener of High Level Committee communicated the direction of UD&MA Dept. to submit the Action Taken Report (ATR) fortnightly. It was decided that SMPK will submit their ATR directly to Project Director, WBSPMG and Special Commissioner to the Govt. West Bengal, UD&MA Deptt., Nagarayan, DF-8, Sector- I, Salt Lake, Kol-64, with a copy to Municipal Commissioner, KMC. KMC will also send its ATR to UD&MA Deptt. fortnightly.
5. It was decided that the High Level Committee shall not meet until further direction from the appropriate authority.

There being no other issue the meeting ended with thanks to and from the chair.

*Bc*  
 01/8/22

**Municipal Commissioner &**  
**Chairman, High Level Committee**

**Encl: Copy of Report on Joint Inspection of ghats**

**Copy to:**

1. Project Director, WBSPMG and Special Commissioner to the Govt. Of West Bengal, Urban Development & Municipal Affairs Department, Nagarayan, Saltlake, Kol-64
2. Municipal Secretary and Member Convenor, KMC
1. Ld. CMLO
2. DG (Civil)
3. DG (P&S)
4. CME (SWM)
5. DG (S&D)
6. DG (Ltg.)
7. DG(E&H)
8. DG (TPDD & T.N. Project)
9. DG (WS)
10. Shri P.P. Saha, Addl. CMLO
11. Dy. C.E. (C)/SWM
12. Dy. C.E. (C)/S&D
13. E.E. (C)/SWM
14. E.E.(C)/Drainage/north
15. Sri S. Mitra (Dy. CE – I, SMPK)
16. Sri P.P. Datta (Manager, Env., SMPK)
17. Sri A. Chakrabarti, Chief Law Officer, SMPK



**Municipal Commissioner &  
Chairman, High Level Committee**

# Kolkata Municipal Corporation

## Attendance Sheet

5<sup>th</sup> Meeting of the High Level Committee i.c.w. the Hon'ble NGT Matter OA No. 20/2022/EZ

DATE : 18.07.2022

TIME - 11:30 AM

VENUE: Conference Hall -I, KMC

Sl. No.	Name	Department/Organisation & Designation of attendee	Signature	Contact No.
1	Binod Kumar, IAS	Municipal Commissioner, KMC		
2	H.P. MANDAL	MRE. Secy KMC		
3	S. Bhattacharya	DG (TDD)		
4	S. Chatteropadhyay	EME (SWM)		
5	Utpal Mishra	Asst. CEO/SWM		
6	Debasish Kar	DG (P&S)		970202 7165
7	Biswajit Das	Asst. CE (NS)		9830591330
8	Debasish Halder	EE(C)/SWM		6290263320
9	ANINDYA BAGCHI	EE(C), CEDM SMPK		9671720079
10	Partha Pratim Datta	Manager (Genl.) SMP, Kolkata		9836298692
11	Utpal Dey	E.E(C)/S&D/Nonk.		7003493074
12				

39

OSD to  
Municipal Commissioner  
CME (SWM)  
Dy. C.E. (SWM-I)

MUNICIPAL COMMISSIONER'S OFFICE  
File Sl. No. B-49  
Date of Receipt 15/7/2022



Original Application No. 20/2022/EZ

Suprova Prasad (Applicants)  
Vs  
Ministry of Environment, Forests and Climate Change & Ors (Respondents)

In pursuance to the order of Chairman of the High Level Committee & Municipal Commissioner dated 30.06.2022 & upon discussion with officials of SMPK, officials of KMC & SMPK jointly inspected the 6 (six) nos Ghats of river Hooghly on 14.07.2022 and identified 6 (six) nos storage points. In this regards, enclosing the minutes of the joint inspection dated 14.07.2022 duly signed by all concerned officials.  
Submitted please.

16-7-22  
E.E (C) / SWM-I  
K. M. C.

14mm.  
Dy. C.E. (C)/S.W.M.-I  
Kolkata Municipal Corporation

16/7/22  
C.M.E. (SWM)  
The Kolkata Municipal Corporation

Suprova Prasad (Applicants)

Vs

Ministry of Environment, Forests and Climate Change & Ors (Respondents)

Ref: 4<sup>th</sup> meeting of the High Level Committee dated 30.06.2022 [constituted by the Principal Secretary, Department of UD & M, GoWB vide order No 19/15011(15)/4/2022 dated 08.04.2022]

In pursuance to the order of High Level Committee dated 30.06.2022 & upon discussion with officials of KoPT, a joint inspection will be held on 14.07.2022.

Members Present during the time of Joint Inspection:

1. Wipro Mishy, Dy. CE (C)/SWM (name & Designation) [Signature] (Sign) 9830019733 (Mobile)  
KMC
2. Chanchal Kumar Datta (name & Designation) [Signature] (Sign) 9073561273 (Mobile)  
EE(C)/SWM
3. DEBASISH HALDAR (name & Designation) [Signature] (Sign) 9434408014 (Mobile)  
EE(C)/SWM
4. Dipak Datta (name & Designation) [Signature] (Sign) 7627864557 (Mobile)  
AF(C)/SWM
5. Debanjan Chakrabarty (name & Designation) [Signature] (Sign) 9830983128 (Mobile)  
AF(C)/SWM
6. A. BAGCHI, Ex. BLS (name & Designation) [Signature] (Sign) 9674120079 (Mobile)  
(C.O)

Minutes of Joint Inspection

The officials of KMC and SMPK have visited 06 (Six) Ghats of river Hooghly namely 1. Sarbamangala Ghat (Cossipore Ghat), 2. Mayer Ghat 3. Sutanuti Ghat (Koomerbooley) 4. Sovabazar Ghat 5. Ahipitola Ghat and 6. Nimtala Ghat and identified 06 (Six) storage points near the ghats where SMPK will deposit the floating solid wastes from the river. Such storage points are a) on the road & beside the factory, b) on the land of Indian Railway c) beside the Ghat (northern side), d) on parking area (unauthorised) opposite Pan & Use toilet, e) on existing rubbish vat and f) beside North Port Police Kiosk. (Photocopies enclosed).

Signs:

The report is to be placed before the level authority / committee in its next meeting.

[Signature]  
Dy. CE (C)  
14.7.22  
EE(C)/SWM  
KMC

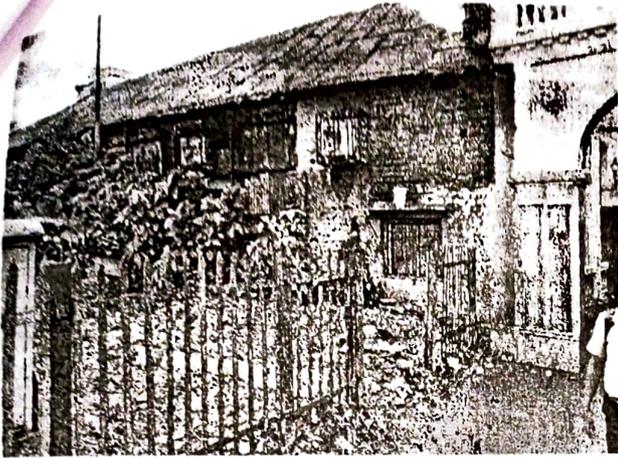
[Signature]  
14.7.22  
E.E.(C)/SWM  
KMC

[Signature]  
14.7.22  
K.O, SWM-I, Or-II

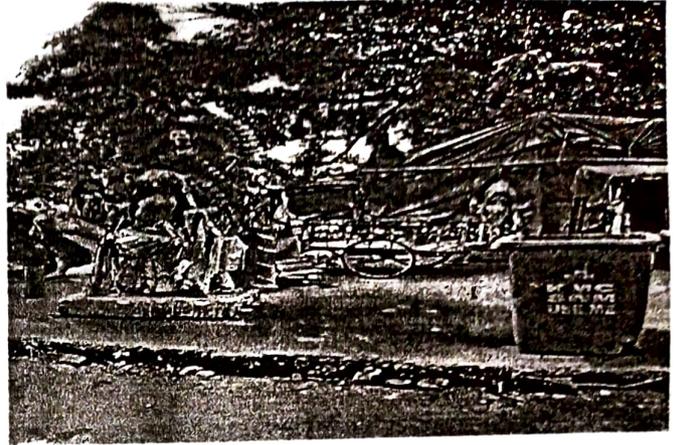
[Signature]  
14.7.22  
(SMPK)  
[A. Bagchi]  
EE(C)

[Signature]  
14.7.22  
AD/B-1

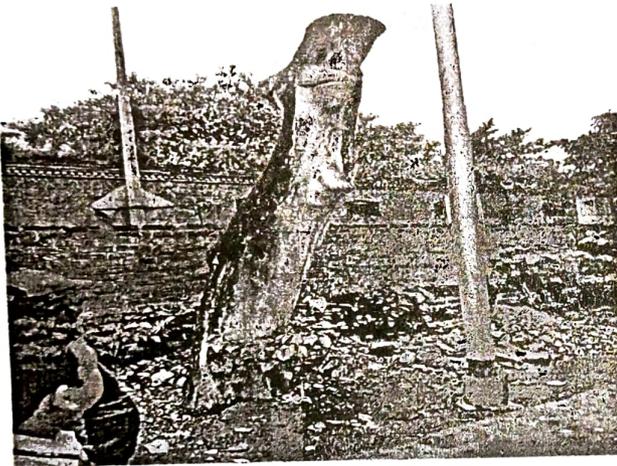
Photos of Identified Storage points beside ghats of River Hooghly



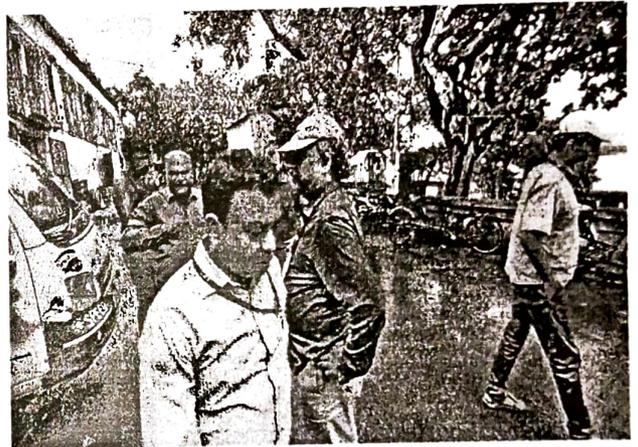
Mayer Ghat (on the land of Indian Railway)



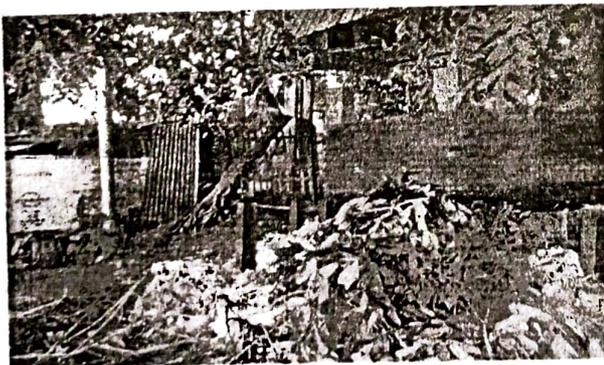
Beside Sutanuti Ghat (Northern Side)



Beside Sovabazar Ghat



Sarbamangala ( Cossipore) Ghat (beside Factory)



Beside Ahiritola Ghat



Nimtala ghat (beside North Port Police Station Kiosk)

*DV* 15-7-22  
EE (C).

*15/7/22*  
*by - EE (C) / mm*

**GOVERNMENT OF WEST BENGAL**  
**DEPARTMENT OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS**  
**NAGARAYAN, DF-8, SECTOR-I,**  
**SALT LAKE CITY, KOLKATA 700064**

No. / 3 / (law) / UDMA-15012(11)/38/2022

Dated: Kolkata, the 6<sup>th</sup> February, 2023

From: Smt. Nandini Ghosh, IAS,  
 Senior Special Secretary to the Govt. of West Bengal.

To: Municipal Commissioner, KMC. & Chairman of the constituted Committee

*Sub: OA 20 of 2022 (Suprova Prasad-Vs- Ministry of Environment & Forest).*

*Ref.: 1. Hon'ble NGT order dated 02.02.2023*

*2. Copy of an affidavit of the UD & MA Department, Govt. of West Bengal, dated 11.07.2022*

Sir,

With reference to the above subject matter, I am directed to send herewith a copy of the order dated 02.02.2023 passed by Hon'ble NGT along with the copy of the affidavit of the UD & MA Department, Govt. of West Bengal, dated 11.07.2022 for your kind information with the request to your good office to look into the matter and provide a updated detailed Action Taken Report giving the current status of the various works as indicated in the affidavit dated 11.07.2022 with timeline for completion along with all supporting documents, with photographs, designs, maps etc. within 15<sup>th</sup> February, 2023 positively, so that Department may file the affidavit before the Hon'ble NGT in due time.

**This may be treated as extremely urgent.**

Encl: As stated above.

Yours faithfully,



Senior Special Secretary  
 to the Govt. of W.B.

No. / 3 / 1(6) / (law) / UDMA-15012(11)/38/2022

Dated: Kolkata, the 6<sup>th</sup> February, 2023

Copy forwarded for information and necessary action to:

1. The Municipal Secretary, KMC & Convener of the constituted Committee.
2. APD, WBSPMG, KMDA.
3. PHE, WBSPMG, KMDA
4. Chief Engineer, GAP, KMDA.
5. Sr. PA to Principal Secretary, UD & MA Deptt.
6. Sr. PA to CEO, KMDA.



**NANDINI GHOSH, IAS**  
**Senior Special Secretary**  
**Department of Urban Development &**  
**Municipal Affairs**  
**Govt. of West Bengal**

Senior Special Secretary  
 to the Govt. of W.B.

38  
**GOVERNMENT OF WEST BENGAL**  
**DEPARTMENT OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS**  
**NAGARAYAN, DF-8, SECTOR-I,**  
**SALT LAKE CITY, KOLKATA 700064**

No. **22** (law)/ UDMA-15012(11)/38/2022

Dated: Kolkata, the 14<sup>th</sup> March, 2023

From: Smt. Nandini Ghosh, IAS,  
Senior Special Secretary to the Govt. of West Bengal.

To: Municipal Commissioner, KMC.  
&  
Chairman of the high level Committee

**Sub: OA 20 of 2022 (Suprova Prasad-Vs- Ministry of Environment & Forest).**

**Ref.: 1. Hon'ble NGT order dated 02.02.2023**

**2. Copy of letter vide Memo No. 13/(law)/ UDMA-15012(11)/38/2022 dated 06.02.2023**

Sir,

With reference to the above subject matter, I am directed to send herewith a copy of the order dated 02.02.2023 passed by Hon'ble NGT along with the copy of letter vide Memo No. 13/(law)/ UDMA-15012(11)/38/2022 dated 06.02.2023 for your kind perusal and with a request to look into the matter and provide an updated status report giving the current status of the various works as per template already provided by NMCG, with all supporting documents, photographs, designs, maps etc. within 22<sup>nd</sup> March 2023, so that this Department may file the affidavit before the Hon'ble NGT in compliance with the order dated 02.02.2023.

In this context, I would like to bring to your kind notice that the next hearing of the case is due on 16.03.2023 and the Department was unable to file affidavit because the Report submitted by you on 17.02.2023 was unspecific, lacked proper data and in-comprehensive and as such Department has to pray for further extension of time for filing affidavit. Also kindly do forward Minutes of 6<sup>th</sup> High level Committee meeting to us.

**This may kindly be treated as extremely urgent.**

Encl: As stated above.

Yours faithfully,

  
Senior Special Secretary  
to the Govt. of W.B.

No. **22**/1(6) / (law)/ UDMA-15012(11)/38/2022

Dated: Kolkata, the 14<sup>th</sup> March, 2023

Copy forwarded for information and necessary action to:

1. The Municipal Secretary, KMC & Convener of the constituted Committee.
2. APD, WBSPMG, KMDA.
3. PHE, WBSPMG, KMDA.
4. Chief Engineer, GAP, KMDA.
5. Sr. PA to Principal Secretary, UD & MA Deptt.
6. Sr. PA to CEO, KMDA.

  
Senior Special Secretary  
to the Govt. of W.B.  
**NANDINI GHOSH, IAS**  
Senior Special Secretary  
Department of Urban Development &  
Municipal Affairs  
Govt. of West Bengal

**GOVERNMENT OF WEST BENGAL**  
**DEPARTMENT OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS**  
**NAGARAYAN, DF-8, SECTOR-I,**  
**SALT LAKE CITY, KOLKATA 700064**

No.] 4 / (law)/ UDMA-15012(11)/38/2022

Dated: Kolkata, the 6<sup>th</sup> February, 2023

From: Smt. Nandini Ghosh, IAS,  
Senior Special Secretary to the Govt. of West Bengal.

To: Commissioner, Howrah Municipal Corporation.

*Sub: OA 20 of 2022 (Suprova Prasad-Vs- Ministry of Environment & Forest).*  
*Ref.: Hon'ble NGT order dated 02.02.2023*

Sir,

With reference to the above subject matter, I am directed to send herewith a copy of the order dated 02.02.2023 passed by Hon'ble NGT for your kind information with the request to your good office to look into the matter and provide a updated detailed Action Taken Report giving timeline for work completion along with all supporting documents, with photographs, designs, maps etc. within 15<sup>th</sup> February, 2023 positively, so that Department may file the affidavit before the Hon'ble NGT in due time.

**This may be treated as extremely urgent.**

Enclo: As stated above.

Yours faithfully,



Senior Special Secretary  
to the Govt. of W.B.

No. 14 /1(5) / (law)/ UDMA-15012(11)/38/2022

Dated: Kolkata, the 6<sup>th</sup> February, 2023

Copy forwarded for information and necessary action to:

1. APD, WBSPMG, KMDA.
2. PHE, WBSPMG, KMDA
3. Chief Engineer, GAP, KMDA.
4. Sr. PA to Principal Secretary, UD & MA Deptt.
5. Sr. PA to CEO, KMDA.

**NANDINI GHOSH, IAS**  
**Senior Special Secretary**  
**Department of Urban Development &**  
**Municipal Affairs**  
**Govt. of West Bengal**



Senior Special Secretary  
to the Govt. of W.B.

40

**DEPARTMENT OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS**  
**NAGARAYAN, DF-8, SECTOR-I,**  
**SALT LAKE CITY, KOLKATA 700064**

No. 23 / (law)/ UDMA-15012(11)/38/2022

Dated: Kolkata, the 14<sup>th</sup> March, 2023

From: Smt. Nandini Ghosh, IAS,  
Senior Special Secretary to the Govt. of West Bengal.

To: The Commissioner, HMC.

*Sub: OA 20 of 2022 (Suprova Prasad-Vs- Ministry of Environment & Forest).*

*Ref.: 1. Hon'ble NGT order dated 02.02.2023*

*2. Copy of letter vide Memo No. 14/(law)/ UDMA-15012(11)/38/2022 dated 06.02.2023*

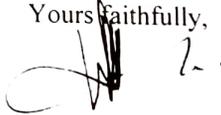
Sir,

With reference to the above subject matter, I am directed to send herewith a copy of the order dated 02.02.2023 passed by Hon'ble NGT along with the copy of letter vide Memo No. 14/(law)/ UDMA-15012(11)/38/2022 dated 06.02.2023 for your kind perusal with a request to look into the matter and provide an updated status report giving the current status of the various works with timeline for completion with all supporting documents, with photographs, designs, maps etc. within a week, so that this Department may file the affidavit before the Hon'ble NGT in compliance of the HNGT order dated 02.02.2023. This is a gentle reminder to file a report positively this time as we did not receive any Report from your end and could not file affidavit before Hon'ble NGT this time. The case is fixed for hearing on 16.03.2023 and we have to pray time for filing of affidavit.

**This may kindly be treated as extremely urgent.**

Encl: As stated above.

Yours faithfully,

  
Senior Special Secretary  
to the Govt. of W.B.

No. 23 /1(5) / (law)/ UDMA-15012(11)/38/2022

Dated: Kolkata, the 14<sup>th</sup> March, 2023

Copy forwarded for information and necessary action to:

1. APD, WBSPMG, KMDA.
2. PHE, WBSPMG, KMDA
3. Chief Engineer, GAP, KMDA.
4. Sr. PA to Principal Secretary, UD & MA Deptt.
5. Sr. PA to CEO, KMDA.

  
Senior Special Secretary  
to the Govt. of W.B.  
**NANDINI GHOSH, IAS**  
Senior Special Secretary  
Department of Urban Development &  
Municipal Affairs  
Govt. of West Bengal

Binod Kumar, IAS  
MUNICIPAL COMMISSIONER

14.9/Cr. Sp. Secy (SB)/UDMA/1703

ANNEXURE R-3



KOLKATA MUNICIPAL CORPORATION  
5, S. N. BANERJEE ROAD • KOLKATA – 700 013  
Phone 2286 1234 Fax 2286 1434/1334  
e-mail . bkoffice9@gmail.com

No. Mpl. Commr./P&S/372/2022-23

Date: 17/02/2023

To  
The Senior Special Secretary to the  
Govt. of West Bengal,  
UD & MA Department,  
Nagarayan, DF-8, Sector-I,  
Salt Lake City, Kolkata - 700064

Sy Das  
Ad. Secy  
T



17/2/23

**Sub.: ATR of Kolkata Municipal Corporation in connection with OA 20 of 2022 (Suprova Prasad-Vs-  
Ministry of Environment & Forest).**

Ref.: Your office memo no.13/(law)/UDMA-15012(11)/38/2022, dated 6<sup>th</sup> Feb., 2023

Madam,

Please find the following ATRs that are enclosed herewith:

1. ATR of SWM Department (with photographs) in connection with the deposition, removal, transportation of floating solid waste from the surface of river Hooghly jointly with Syama Prasad Mookerjee Port, Kolkata (SMP-K). Six storage points were identified at different ghats where SMP-K deposits the floating solid waste from the river surface.
2. Status report of the outfalls by Sewerage and Drainage Department.
3. Current status report on pollution abatement work for rejuvenation of river Adi-Ganga (Annexure-A).
4. ATR of Parks and Squares Department regarding Bio-diversity Park along the bank of river Ganga.
5. Submission of six nos. of templates of different ghats to NMCG vide Memo No.Mpl. Commr./P&S/371/2022-23 dated 17.02.2023 (copy enclosed) in compliance with Para No. 12 of the order of the Hon'ble NGT dated 17.11.2022 and Para No. 9 of the order of the Hon'ble NGT dated 02.02.2023 passed in O.A. No.20/2022/EZ.
6. Photo of Awareness Drive for ghat cleanliness and ghat cleaning activities (copies enclosed).

Yours faithfully,

BK  
17/2/23  
(Binod Kumar, IAS)

**Municipal Commissioner &  
Principal Secretary to the Govt. of West Bengal**

NGT matter  
H. Secy  
22/2/2023  
SPLLO (02m)

42

O.A.No.20/2022/EZ

Suprova Prasad

vs.

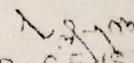
Ministry of E, F & CC & Ors.

Action Report taken by SWM Department

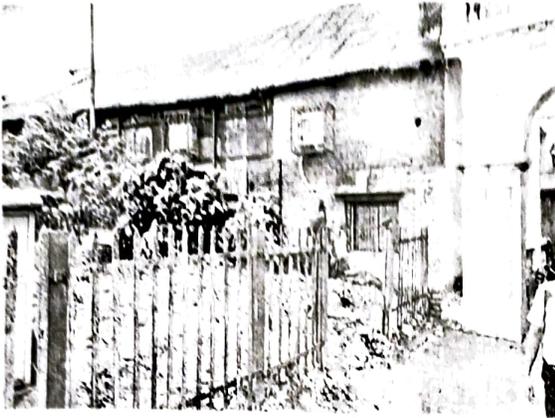
In pursuance to the order of Chairman of the High Level Committee & Municipal Commissioner dated 30.06.2022 & upon discussion with officials of Shyama Prasad Mookerjee Port, Kolkata (SPMPK), jointly inspected different ghats (namely Sarbamangala Ghat, Mayer Ghat, Sovabazar Ghat, Sutanati Ghat, Aahirokola Ghat & Nimtola Ghat) of river Hooghly on 14.07.2022 and identified 6 (six) nos storage point where SPMPK will be deposited the floating solid waste from the river surface of river Hooghly by them. At identified storage points of different ghats, KMC has placed 240 litres waste bins, containers of size of 4.5 m<sup>3</sup> (Cu.M) and constructed permanent new storage point by calling tenders where it was decided by the team

At present, said floating solid waste are being deposited at the said storage points and accordingly it is removing & transporting from such storage point to the Dhapa site by KMC.

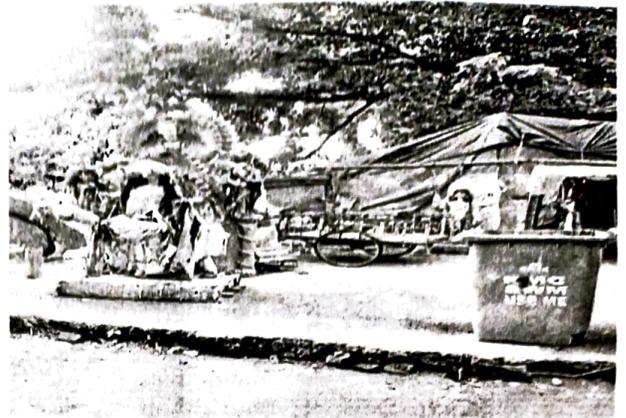
  
13.02.2023  
E.E (C) / SWM-I  
K. M. C.

  
Dy CE (SWM)  
Kolkata Municipal Corporation

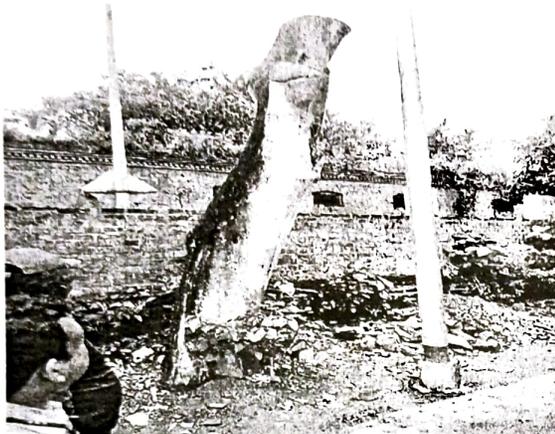
Photos of identified Storage points beside ghats of River Hooghly



Mayer Ghat (on the land of Indian Railway)



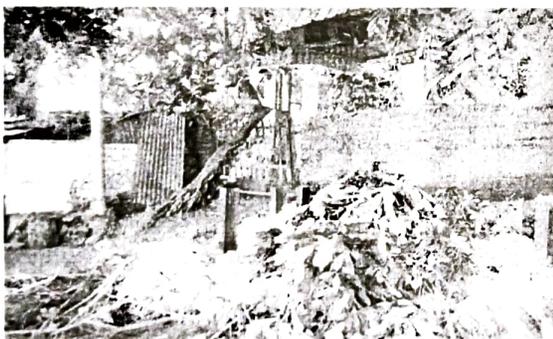
Beside Sutanuti Ghat (Northern Side)



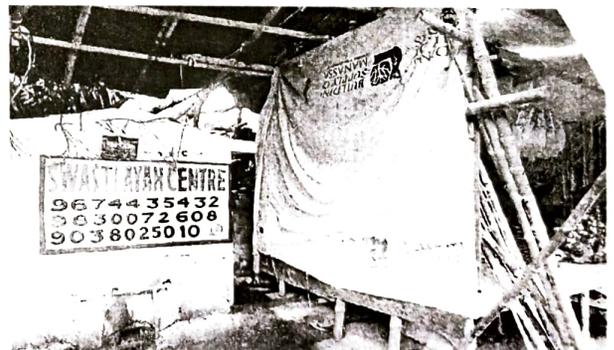
Beside Sovabazar Ghat



Sarbamangala ( Cossipore) Ghat (beside Factory)



Beside Ahiritola Ghat



Nimtala ghat (beside North Port Police Station Kiosk)

DATED: 13.02.2023

**STATUS REPORT OF THE OUTFALLS ON RIVER HOOGHLY (FROM DOIGHAT TO RATAN BABU GHAT) IDENTIFIED BY N.G.T. ON THE INSPECTION****HELD ON 25.04.2022**

Sl.	Outfall	Condition	Remarks
1.	Doighat	One 450 mm diameter Hooghly river raw water pressure release pipe line is there, which discharges raw water of river Hooghly itself to maintain pressure of raw water intake pumping station situated beside bank of river Hooghly. From the raw water intake pumping station unfiltered water is supplied to the city of Kolkata.	No issue as confirmed by Water Supply Deptt.
2.	Tollys Nullah	Dirty water coming from Tollys Nullah to River Hooghly	Annexure-A
3.	Hooghly Bridge	Little leakage found near Hooghly bridge (2 nos approx 900 dia )	This is under the purview of Fort William authority.
4.	Chandpal Ghat	No leakage found	No leakage found during inspection
5.	Millenium Park	Little leakage found from the penstock gate	Penstock gate has been repaired.
6.	Jackson Ghat	No leakage found	No leakage found during inspection.
7.	Jagannath Ghat	Major leakage found from the penstock gate	Penstock gate has been repaired.
8.	Nimtala Ghat	No leakage found	No leakage found during inspection
9.	Sovabazar Ghat	No leakage found	No leakage found during inspection
10.	Bagbazar Ghat	Little leakage found from the penstock gate	Penstock gate has been repaired.
11.	Circular Canal	Dirty water coming from Circular Canal to River Hooghly (One flap shutter was opened)	Circular Canal is under jurisdiction of Irrigation Department, Govt. of W.B.
12.	Dilarjung Gate	Leakage from penstock gate was found	The gate will be thoroughly repaired during desilting of Dilarjung road box drain of size 10'X10'in phases. It involves around Rs. 3.00 crore.  Tender process almost completed. Work Order will be issued shortly.
13.	Jain Medical College	Non-gated outfall observed	Penstock gate has been installed.
14.	Sarbamangala Ghat	There is existing flap shutter gate which is blocked by brickwork but little leakage found beside the gate structure.	Repairing work has been completed.
15.	Ratan babu Ghat	There is an outfall of approx 1800 mm dia which was blocked by brickwork, but leakage was found.	Repairing work has been completed.

*[Signature]*  
13/02/23

*[Signature]*  
13/02/23

*[Signature]*  
13/02/23

*[Signature]*  
13/02/23

*[Signature]*  
13/02/23  
Director General  
Sewerage & Drainage

45  
Annexure - A

**Pollution abatement of Tolly's Nullah (Adi Ganga) Project: -**

**Name of the Work:** "Pollution Abatement work for Rejuvenation of River Adi Ganga, Kolkata, West Bengal."

- i. AA&ES vide No. F.No. T-15/2017-18/050/NMCG dt. 12/12/2022 amounting to Rs. 653.67 cr. has been sanctioned under DBOT ( Design, Built, Operate and Transfer).
- ii. The foundation stone has been laid by the Hon'ble Prime Minister, Government of India, virtually on 30/09/2022 in presence of Hon'ble Chief Minister, Government of West Bengal.
- iii. The preparation of bid document as per model document of World Bank prescribed by NMCG is under process.
- iv. As per decision taken by Programme Director, WBSPMG in the meeting held on 06/02/2023, scrutiny over the draft bid document will be held on 17/02/2023 by WBSPMG.

## Report of Parks & Square Department

Report regarding setting up of Bio-diversity Park along the bank of River Ganga within the Jurisdiction of KMC.

1. Dr. Anupama Mitra, Expert Member of the Committee of the West Bengal Bio-Diversity Board has been engaged as consultant of KMC for making DPR of Bio-Diversity Park vide letter dated 7/11/2022 and same has been communicated through Affidavit to HNGT by KMC in the matter of OA-20/2022/EZ.
2. For availability of land KMC has approached Army Authority, Eastern Railway, and SPMP-Kolkata for identification of land for setting up of Bio-diversity park.
3. SPMP -kolkata has informed that there is no availability of land vide their letter dt. 19/12/2022 and the same has been communicated through Affidavit to HNGT by KMC in the matter of OA-20/2022/EZ. Army Authority has informed that NOC will be issued for the purpose as and when land is identified and they are approached.
4. A Model DPR regarding setting up of Bio-Diversity Park has been obtained by KMC from West Bengal Bio-Diversity Board.
5. KMC will take action in connection with making Bio-diversity Park along the flood plain of River Ganga when land will be made available to KMC.

  
16/02/2023  
~~OSD & EO (SIGN HEAD)~~  
PARKS & SQUARE DEPT.  
K.M.C

  
15/02/2023  
OSD & EO DYCE (C) / (P&S)  
O.S.D. & Ex-Officio Dy. C.E.(C)  
(Park & Square)

  
15/2/2023  
E.E.(P&S)

97  
**Binod Kumar, IAS**  
**MUNICIPAL COMMISSIONER**



**KOLKATA MUNICIPAL CORPORATION**  
5, S. N. BANERJEE ROAD • KOLKATA – 700 013  
Phone: 2286 1234 Fax 2286 1434/1334  
e-mail : bkoffice9@gmail.com

Mpl. Commr. / P.S. / 371 / 2022 - 23  
dt. 17/02/2023

**Deputy Director (NMCG)**  
**Department of Water Resources RD & GR**  
**Ministry of Jai Sakti, Govt. Of India**  
**National Mission for Clean Ganga**  
**Major Dhyan Chand National Stadium**  
**Near India Gate,**  
**New Delhi-110002**

**Sub:- OA No 20/2022/EZ of (Suprova Prasad -Vs- Ministry of Environment  
Forest and Climatic Change & ORS)**

**Ref:- Order of Hon'ble NGT/EZ Dt.:- 17/11/2022 and 02/02/2023**

Sir,

In reference to the point no.- 12 of the order of Hon'ble NGT in OA No 20/2022/EZ dated 17/11/2022 and Point No.- 9 of the order of Hon'ble NGT dt. 02/02/2023 information with regards to different drains/Sanitation facilities/cleanliness/Solid waste management of Six (6) nos. Different ghats namely Nimtala Ghat, Ahiritola Ghat, Mayer Ghat, Sutanuti Ghat, Kumartuli Ghat & Sarbamangala Ghat on the River Ganges within the Jurisdiction of KMC as per given proforma template are enclosed herewith for your ready reference please.

Thanking you,

Yours Sincerely

*Be*  
17/2/23  
Mpl. Commissioner

(The Kolkata Municipal Corporation) *Be*

**Encl:- As stated above.**

**Copy forwarded for information please:-**

1. APD, WBSPMG, KMDA
2. Nandini Ghosh, Senior Special Secretary to the Govt of W.B., UD&MA.
3. Sr. PA to Principal Secretary, UD & MA Deptt.
4. O/c

*Be*  
17/2/23  
Mpl. Commissioner

(The Kolkata Municipal Corporation)



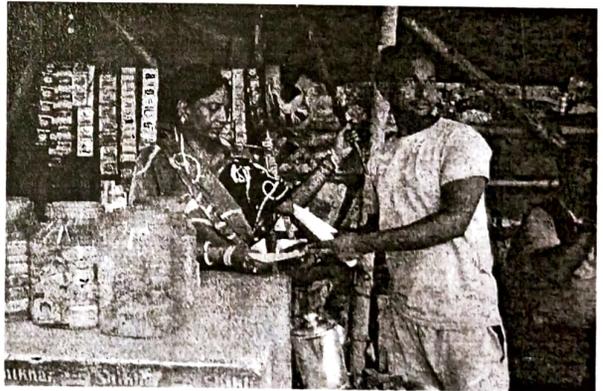
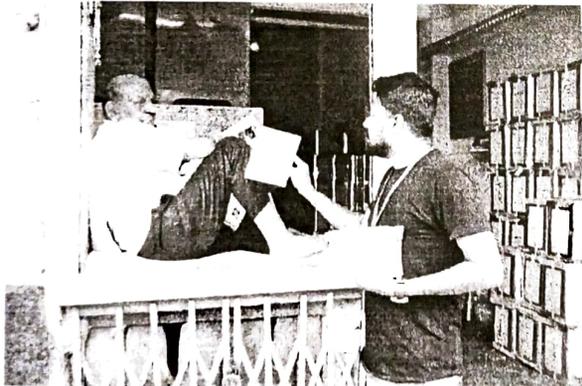
## REPORT ON THE SPECIAL AWARENESS DRIVE ON SWM IN SELECTED HOOGHLY RIVER GHATS IN KMC AREA



### SPECIAL AWARENESS DRIVE

#### 1. Introduction

A special awareness drive was carried out in 19 selected ghat areas of the Hooghly River in the Kolkata Municipal Corporation area. The campaign focused on raising awareness on the importance of keeping the river and the adjoining areas clean and litter-free.

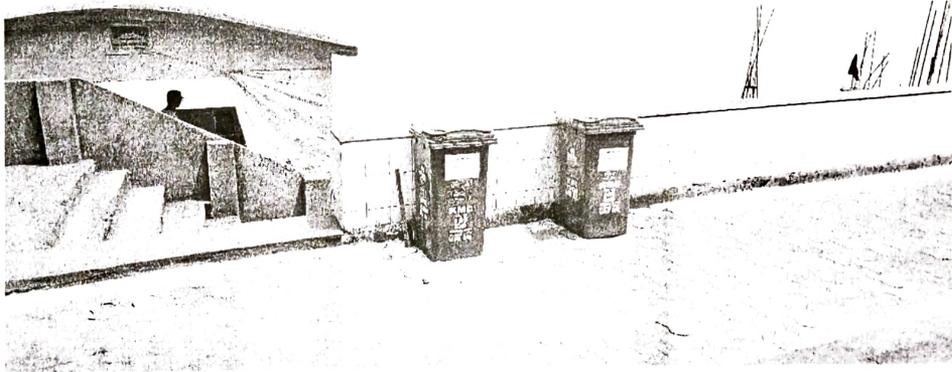
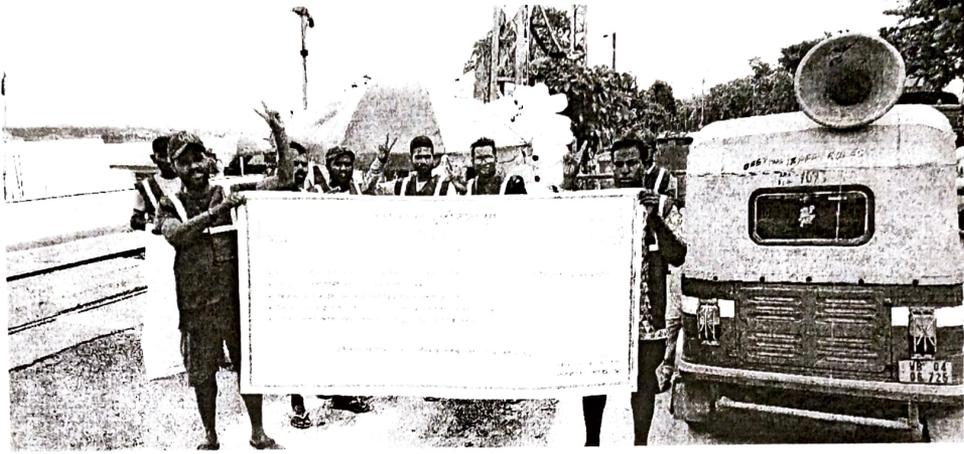


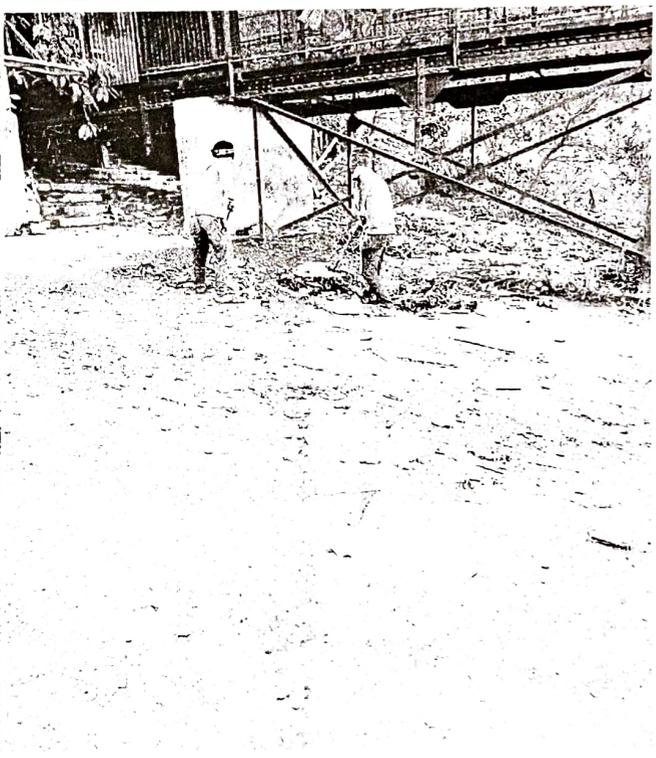
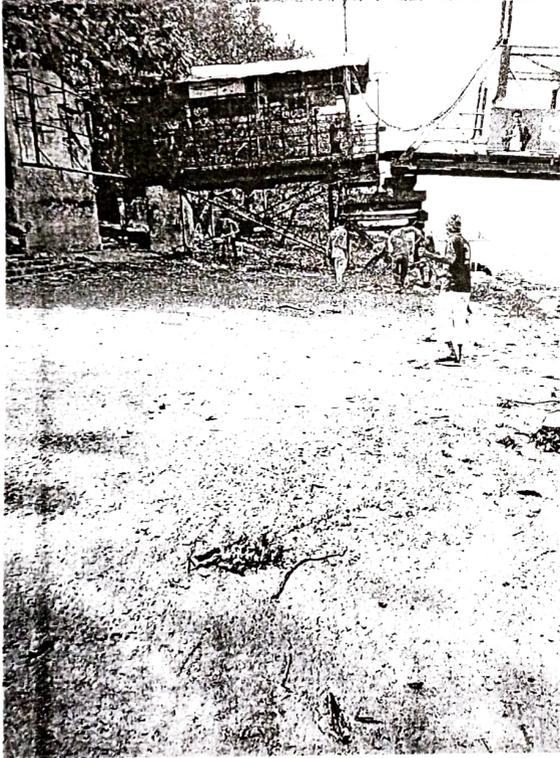
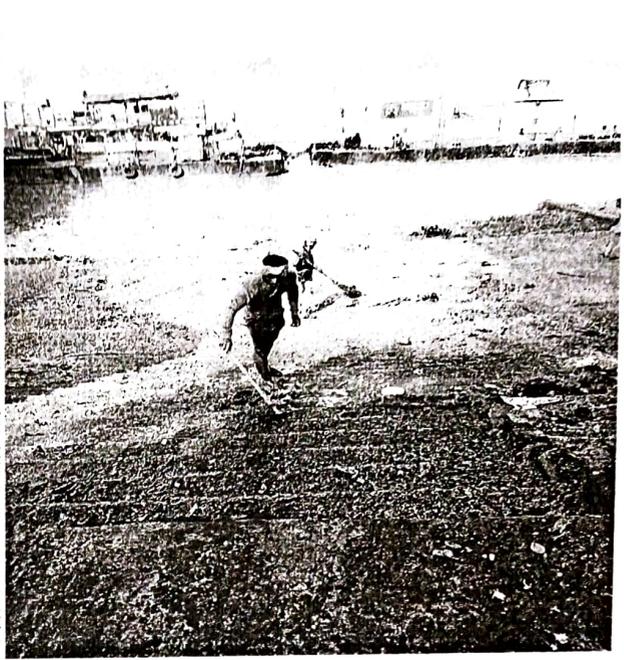
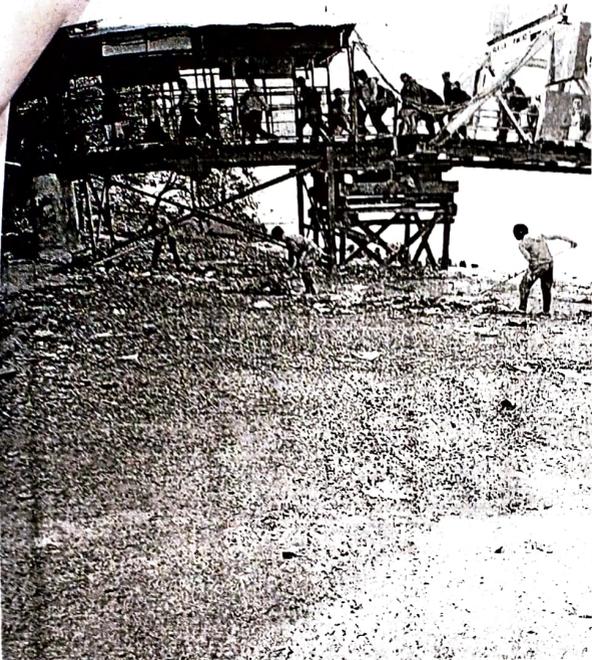


# REPORT ON THE SPECIAL AWARENESS DRIVE ON SWM IN SELECTED HOOGHLY RIVER GHATS IN KMC AREA



## JUDGES GHAT





**Binod Kumar, IAS**  
**MUNICIPAL COMMISSIONER**

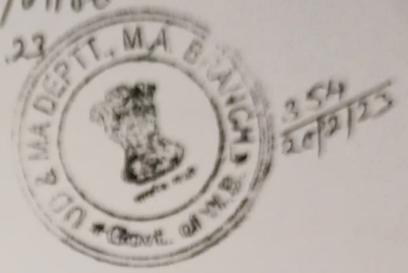


**KOLKATA MUNICIPAL CORPORATION**  
5, S. N. BANERJEE ROAD • KOLKATA - 700 013  
Phone 2286 1234 Fax 2286 1434/1334  
e-mail : bkoffice9@gmail.com

*Mpl. commr. / pres / 321 / 2022 - 23*  
*Dt. - 17/02 / 2023*

Deputy Director (NMCG)  
Department of Water Resources RD & GR  
Ministry of Jai Sakti, Govt. Of India  
National Mission for Clean Ganga  
Major Dhyan Chand National Stadium  
Near India Gate,  
New Delhi-110002

*UD/80/2023/01186*  
*Dt - 20.2.23*



Sub:- OA No 20/2022/EZ. of (Suprova Prasad -Vs- Ministry of Environment Forest and Climatic Change & ORS)  
Ref:- Order of Hon'ble NGT/EZ. Dt.:- 17/11/2022 and 02/02/2023

Sir,

In reference to the point no.- 12 of the order of Hon'ble NGT in OA No 20/2022/EZ. dated 17/11/2022 and Point No.- 9 of the order of Hon'ble NGT dt. 02/02/2023 information with regards to different drains/Sanitation facilities/cleanliness/Solid waste management of Six (6) nos. Different ghats namely Nimtala Ghat, Ahiritola Ghat, Mayer Ghat, Sutanuti Ghat, Kumartuli Ghat & Sarbamangala Ghat on the River Ganges within the Jurisdiction of KMC as per given proforma template are enclosed herewith for your ready reference please.

Thanking you,

Yours Sincerely

*Be*  
*17/2/23*

Mpl. Commissioner  
(The Kolkata Municipal Corporation)

Encl:- As stated above.

Copy forwarded for information please:-

- 1. APD, WBSPMG, KMDA
- 2. Nandini Ghosh, Senior Special Secretary to the Govt of W.B., UD&MA.
- 3. Sr. PA to Principal Secretary, UD & MA Deptt.
- 4. O/c

*SLO for compliance*

*Be*  
*17/2/23*

Mpl. Commissioner  
(The Kolkata Municipal Corporation)

*SSS (NGT)*

*[Handwritten signature]*

*NO: 24 - Sr. Snd Commr / Nky*  
*11. 22/2/23*

52

# TEMPLATE

## Ahiritola Ghat

### Template for information to be sought from State

1. Name of O&M agency/handling over documents:-  
**O&M done departmentally.**
2. Name of in-charge:-  
**No Specific in-charge as O&M as it involves more than one department.**
3. Availability toilets/urinals/changing rooms/lighting etc. at the Ghats:-  
**Available by the side of main Ghat.**
4. Arrangements for maintenance and up keep of public utilities, sanitation and hygienic conditions alongside of the Ghats:-  
**Maintenance and up keeping done as and when required.**
5. Arrangements for regular monitoring of maintenance and upkeep of public utilities, sanitation and hygienic condition and furnishing of periodic report for the same:-  
**Sanitation and hygienic condition of the Ghat is monitored and maintained.**
6. The protocol being followed for upkeep of these assets & provide details of financial arrangements:-  
**Ghats are the properties of KoPT and such Assets are not of KMC and as such no protocol could be ascertained till date.**
7. No. of drains discharging into Ganga from Kolkata and adjoining areas :-  
**NO discharge.**
8. No. of outfall points of drains on ghats/river Hooghly, details of wire mesh installed on the mouth of drains:-  
**NO out fall Points of drains.**
9. Arrangement for the cleaning of wire-mesh on drains and proper disposal of collected S.W. :-  
**N.A.**
10. No. of drains tapped/proposed to be tapped/untapped :-  
**N.A.**
11. Interim measures for drains:-  
**N.A.**
12. No. of STPs existing/proposed for treatment of sewerage from Kolkata City & adjoining areas that is discharge into River Hooghly :-  
**NO STP**
13. Status of existing STPs with respect to compliance to standards :-  
**NA**
14. Action against the violators
  - i. Direction /showcase notice/fine/environmental compensation levied:  
**Since Ghats are of KoPT and not a KMC property, No such thing imposed by KMC as on date.**
15. Action plan for the gap in treatment of solid waste: -  
**N.A.**
16. Action plan for restoration and protect EKW:-  
**N.A.**

# TEMPLATE

## Kumartuli Ghat

### Template for information to be sought from State

1. Name of O&M agency/handing over documents:-  
**O&M done departmentally.**
2. Name of in-charge:-  
**No Specific in-charge as O&M as it involves more than one department.**
3. Availability toilets/urinals/changing rooms/lighting etc. at the Ghats:-  
**Available by the side of main Ghat.**
4. Arrangements for maintenance and up keep of public utilities, sanitation and hygienic conditions alongside of the Ghats:-  
**Maintenance and up keeping done as and when required.**
5. Arrangements for regular monitoring of maintenance and upkeep of public utilities, sanitation and hygienic condition and furnishing of periodic report for the same:-  
**Sanitation and hygienic condition of the Ghat is monitored and maintained.**
6. The protocol being followed for upkeep of these assets & provide details of financial arrangements:-  
**Ghats are the properties of KoPT and such Assets are not of KMC and as such no protocol could be ascertained till date.**
7. No. of drains discharging into Ganga from Kolkata and adjoining areas :-  
**NO discharge.**
8. No. of outfall points of drains on ghats/river Hooghly, details of wire mesh installed on the mouth of drains:-  
**NO out fall Points of drains.**
9. Arrangement for the cleaning of wire-mesh on drains and proper disposal of collected S.W. :-  
**N.A.**
10. No. of drains tapped/proposed to be tapped/untapped :-  
**N.A.**
11. Interim measures for drains:-  
**N.A.**
12. No. of STPs existing/proposed for treatment of sewerage from Kolkata City & adjoining areas that is discharge into River Hooghly :-  
**NO STP**
13. Status of existing STPs with respect to compliance to standards :-  
**NA**
14. Action against the violators
  - i. Direction /showcase notice/fine/environmental compensation levied:  
**Since Ghats are of KoPT and not a KMC property, No such thing imposed by KMC as on date.**
15. Action plan for the gap in treatment of solid waste: -  
**N.A.**
16. Action plan for restoration and protect EKW:-  
**N.A.**

# TEMPLATE

## Nimtala Ghat

### Template for information to be sought from State

1. Name of O&M agency/handling over documents:-  
**O&M done departmentally.**
2. Name of in-charge:-  
**No Specific in-charge as O&M as it involves more than one department.**
3. Availability toilets/urinals/changing rooms/lighting etc. at the Ghats:-  
**Available by the side of main Ghat.**
4. Arrangements for maintenance and up keep of public utilities, sanitation and hygienic conditions alongside of the Ghats:-  
**Maintenance and up keeping done as and when required.**
5. Arrangements for regular monitoring of maintenance and upkeep of public utilities, sanitation and hygienic condition and furnishing of periodic report for the same:-  
**Sanitation and hygienic condition of the Ghat is monitored and maintained.**
6. The protocol being followed for upkeep of these assets & provide details of financial arrangements:-  
**Ghats are the properties of KoPT and such Assets are not of KMC and as such no protocol could be ascertained till date.**
7. No. of drains discharging into Ganga from Kolkata and adjoining areas :-  
**NO discharge.**
8. No. of outfall points of drains on ghats/river Hooghly, details of wire mesh installed on the mouth of drains:-  
**NO out fall Points of drains.**
9. Arrangement for the cleaning of wire-mesh on drains and proper disposal of collected S.W. :-  
**N.A.**
10. No. of drains tapped/proposed to be tapped/untapped :-  
**N.A.**
11. Interim measures for drains:-  
**N.A.**
12. No. of STPs existing/proposed for treatment of sewerage from Kolkata City & adjoining areas that is discharge into River Hooghly :-  
**NO STP**
13. Status of existing STPs with respect to compliance to standards :-  
**NA**
14. Action against the violators
  - i. Direction /showcase notice/fine/environmental compensation levied:  
**Since Ghats are of KoPT and not a KMC property, No such thing imposed by KMC as on date.**
15. Action plan for the gap in treatment of solid waste: -  
**N.A.**
16. Action plan for restoration and protect EKW:-  
**N.A.**

# TEMPLATE

## Sutanuti Ghat

### Template for information to be sought from State

1. Name of O&M agency/handing over documents:-  
**O&M done departmentally.**
2. Name of in-charge:-  
**No Specific in-charge as O&M as it involves more than one department.**
3. Availability toilets/urinals/changing rooms/lighting etc. at the Ghats:-  
**Available by the side of main Ghat.**
4. Arrangements for maintenance and up keep of public utilities, sanitation and hygienic conditions alongside of the Ghats:-  
**Maintenance and up keeping done as and when required.**
5. Arrangements for regular monitoring of maintenance and upkeep of public utilities, sanitation and hygienic condition and furnishing of periodic report for the same:-  
**Sanitation and hygienic condition of the Ghat is monitored and maintained.**
6. The protocol being followed for upkeep of these assets & provide details of financial arrangements:-  
**Ghats are the properties of KoPT and such Assets are not of KMC and as such no protocol could be ascertained till date.**
7. No. of drains discharging into Ganga from Kolkata and adjoining areas :-  
**NO discharge.**
8. No. of outfall points of drains on ghats/river Hooghly, details of wire mesh installed on the mouth of drains:-  
**NO out fall Points of drains.**
9. Arrangement for the cleaning of wire-mesh on drains and proper disposal of collected S.W. :-  
**N.A.**
10. No. of drains tapped/proposed to be tapped/untapped :-  
**N.A.**
11. Interim measures for drains:-  
**N.A.**
12. No. of STPs existing/proposed for treatment of sewerage from Kolkata City & adjoining areas that is discharge into River Hooghly :-  
**NO STP**
13. Status of existing STPs with respect to compliance to standards :-  
**NA**
14. Action against the violators
  - i. Direction /showcase notice/fine/environmental compensation levied:  
**Since Ghats are of KoPT and not a KMC property, No such thing imposed by KMC as on date.**
15. Action plan for the gap in treatment of solid waste: -  
**N.A.**
16. Action plan for restoration and protect EKW:-  
**N.A.**

56

# TEMPLATE

## Sarbamangala Ghat

### Template for information to be sought from State

1. Name of O&M agency/handing over documents:-  
**O&M done departmentally.**
2. Name of in-charge:-  
**No Specific in-charge as O&M as it involves more than one department .**
3. Availability toilets/urinals/changing rooms/lighting etc. at the Ghats:-  
**Available by the side of main Ghat.**
4. Arrangements for maintenance and up keep of public utilities, sanitation and hygienic conditions alongside of the Ghats:-  
**Maintenance and up keeping done as and when required.**
5. Arrangements for regular monitoring of maintenance and upkeep of public utilities, sanitation and hygienic condition and furnishing of periodic report for the same:-  
**Sanitation and hygienic condition of the Ghat is monitored and maintained.**
6. The protocol being followed for upkeep of these assets & provide details of financial arrangements:-  
**Ghats are the properties of KoPT and such Assets are not of KMC and as such no protocol could be ascertained till date.**
7. No. of drains discharging into Ganga from Kolkata and adjoining areas :-  
**One drain connection with penstock gate is there with leakage showing during inspection which has been repaired and blocked by KMC, Drainage Department.**
8. No. of outfall points of drains on ghats/river Hooghly, details of wire mesh installed on the mouth of drains:-  
**As stated at No. 7 above**
9. Arrangement for the cleaning of wire-mesh on drains and proper disposal of collected S.W. :-  
**N.A.**
10. No. of drains tapped/proposed to be tapped/untapped :-  
**N.A.**
11. Interim measures for drains:-  
**N.A.**
12. No. of STPs existing/proposed for treatment of sewerage from Kolkata City & adjoining areas that is discharge into River Hooghly :-  
**NO STP**
13. Status of existing STPs with respect to compliance to standards :-  
**NA**
14. Action against the violators
  - i. Direction /showcase notice/fine/environmental compensation levied:  
**Since Ghats are of KoPT and not a KMC property, NO such thing imposed by KMC as on date.**
15. Action plan for the gap in treatment of solid waste: -  
**N.A.**
16. Action plan for restoration and protect EKW:-  
**N.A.**

# TEMPLATE

## Mayer Ghat

### Template for information to be sought from State

1. Name of O&M agency/handing over documents:-  
**O&M done departmentally.**
2. Name of in-charge:-  
**No Specific in-charge as O&M as it involves more than one department.**
3. Availability toilets/urinals/changing rooms/lighting etc. at the Ghats:-  
**Available by the side of main Ghat.**
4. Arrangements for maintenance and up keep of public utilities, sanitation and hygienic conditions alongside of the Ghats:-  
**Maintenance and up keeping done as and when required.**
5. Arrangements for regular monitoring of maintenance and upkeep of public utilities, sanitation and hygienic condition and furnishing of periodic report for the same:-  
**Sanitation and hygienic condition of the Ghat is monitored and maintained.**
6. The protocol being followed for upkeep of these assets & provide details of financial arrangements:-  
**Ghats are the properties of KoPT and such Assets are not of KMC and as such no protocol could be ascertained till date.**
7. No. of drains discharging into Ganga from Kolkata and adjoining areas :-  
**NO discharge.**
8. No. of outfall points of drains on ghats/river Hooghly, details of wire mesh installed on the mouth of drains:-  
**NO out fall Points of drains.**
9. Arrangement for the cleaning of wire-mesh on drains and proper disposal of collected S.W. :-  
**N.A.**
10. No. of drains tapped/proposed to be tapped/untapped :-  
**N.A.**
11. Interim measures for drains:-  
**N.A.**
12. No. of STPs existing/proposed for treatment of sewerage from Kolkata City & adjoining areas that is discharge into River Hooghly :-  
**NO STP**
13. Status of existing STPs with respect to compliance to standards :-  
**NA**
14. Action against the violators
  - i. Direction /showcase notice/fine/environmental compensation levied:  
  
**Since Ghats are of KoPT and not a KMC property, No such thing imposed by KMC as on date.**
15. Action plan for the gap in treatment of solid waste: -  
**N.A.**
16. Action plan for restoration and protect EKW:-  
**N.A.**

158

ANNEXURE R-4

O.A.No.20/2022/EZ

Suprova Prasad

vs.

Ministry of E, F & CC & Ors.

Action Report taken by SWM Department

In pursuance to the order of Chairman of the High Level Committee & Municipal Commissioner dated 30.06.2022 & upon discussion with officials of Shyama Prasad Mookerjee Port, Kolkata (SPMPK), jointly inspected different ghats (namely Sarbamangala Ghat, Mayer Ghat, Sovabazar Ghat, Sutanati Ghat, Aahirotoola Ghat & Nimitola Ghat) of river Hooghly on 14.07.2022 and identified 6 (six) nos storage point where SPMPK will be deposited the floating solid waste from the river surface of river Hooghly by them. At identified storage points of different ghats, KMC has placed 240 litres waste bins, containers of size of 4.5 m<sup>3</sup> (Cu M) and constructed permanent new storage point by calling tenders where it was decided by the team.

At present, said floating solid waste are being deposited at the said storage points and accordingly it is removing & transporting from such storage point to the Dhapa site by KMC.

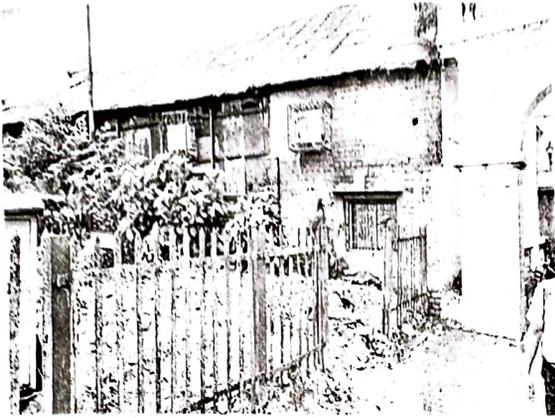
*[Signature]*

13.02.2023

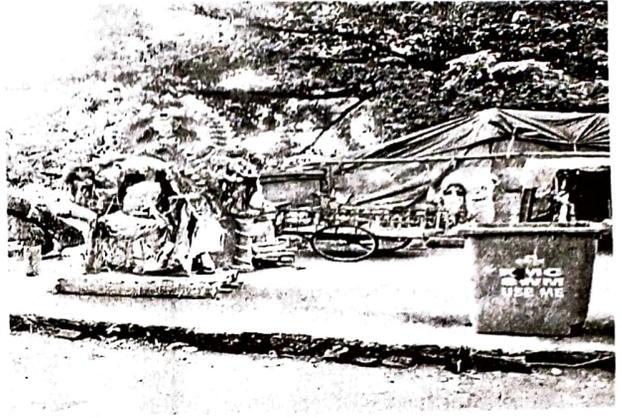
E.E (C) / SWM-I  
K. M. C.

*[Signature]*  
Dy CE (SWM)  
Kol Mpi. Corpn

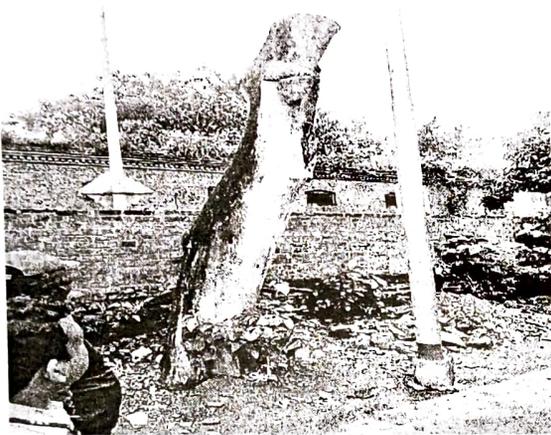
Photos of identified Storage points beside ghats of River Hooghly



Mayer Ghat (on the land of Indian Railway)



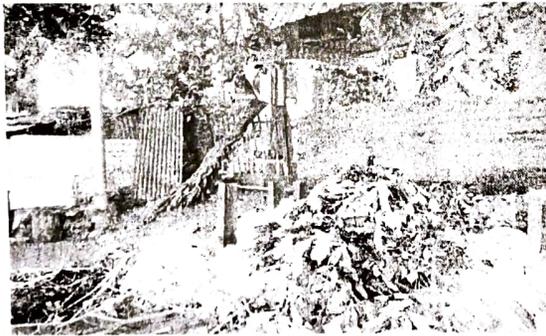
Beside Sutanuti Ghat (Northern Side)



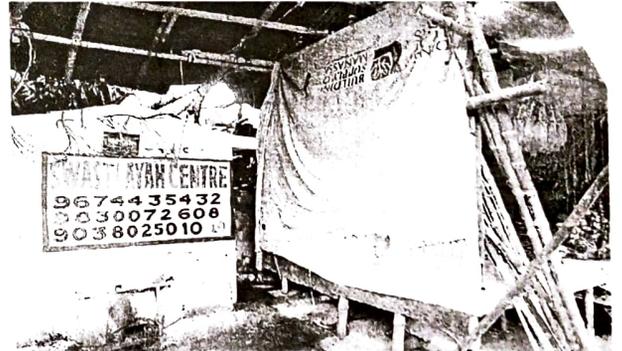
Beside Sovabazar Ghat



Sarbamangala ( Cossipore) Ghat (beside Factory)



Beside Ahiritola Ghat



Nimtala ghat (beside North Port Police Station Kiosk)

DATED: 13.02.2023

**STATUS REPORT OF THE OUTFALLS ON RIVER HOOGHLY (FROM DOIGHAT TO RATAN BABU GHAT) IDENTIFIED BY N.G.T. ON THE INSPECTION HELD ON 25.04.2022**

Sl.	Outfall	Condition	Remarks
1.	Doighat	One 450 mm diameter Hooghly river raw water pressure release pipe line is there, which discharges raw water of river Hooghly itself to maintain pressure of raw water intake pumping station situated beside bank of river Hooghly. From the raw water intake pumping station unfiltered water is supplied to the city of Kolkata.	No issue as confirmed by Water Supply Deptt.
2.	Tollys Nullah	Dirty water coming from Tollys Nullah to River Hooghly	Annexure-A
3.	Hooghly Bridge	Little leakage found near Hooghly bridge (2 nos approx 900 dia )	This is under the purview of Fort William authority.
4.	Chandpal Ghat	No leakage found	No leakage found during inspection
5.	Millenium Park	Little leakage found from the penstock gate	Penstock gate has been repaired.
6.	Jackson Ghat	No leakage found	No leakage found during inspection.
7.	Jagannath Ghat	Major leakage found from the penstock gate	Penstock gate has been repaired.
8.	Nimtala Ghat	No leakage found	No leakage found during inspection
9.	Sovabazar Ghat	No leakage found	No leakage found during inspection
10.	Bagbazar Ghat	Little leakage found from the penstock gate	Penstock gate has been repaired.
11.	Circular Canal	Dirty water coming from Circular Canal to River Hooghly (One flap shutter was opened)	Circular Canal is under jurisdiction of Irrigation Department, Govt. of W.B.
12.	Dilarjung Gate	Leakage from penstock gate was found	The gate will be thoroughly repaired during desilting of Dilarjung road box drain of size 10'X10'in phases. It involves around Rs. 3.00 crore.  Tender process almost completed. Work Order will be issued shortly.
13.	Jain Medical College	Non-gated outfall observed	Penstock gate has been installed.
14.	Sarbamangala Ghat	There is existing flap shutter gate which is blocked by brickwork but little leakage found beside the gate structure.	Repairing work has been completed.
15.	Ratan babu Ghat	There is an outfall of approx 1800 mm dia which was blocked by brickwork, but leakage was found.	Repairing work has been completed.

A. Rao  
13/02/23

Paul  
Saxena  
13/02/23

Dem  
13/02/23

13/02/23

Director General  
Sewerage & Drainage

6)  
Annexure - A

Pollution abatement of Tolly's Nullah (Adi Ganga) Project: -

**Name of the Work:** "Pollution Abatement work for Rejuvenation of River Adi Ganga, Kolkata, West Bengal"

- i. AA&ES vide No. F.No. T-15/2017-18/050/NMCG dt. 12/12/2022 amounting to Rs. 653.67 cr. has been sanctioned under DBOT ( Design, Built, Operate and Transfer).
- ii. The foundation stone has been laid by the Hon'ble Prime Minister, Government of India, virtually on 30/09/2022 in presence of Hon'ble Chief Minister, Government of West Bengal.
- iii. The preparation of bid document as per model document of World Bank prescribed by NMCG is under process.
- iv. As per decision taken by Programme Director, WBSPMG in the meeting held on 06/02/2023, scrutiny over the draft bid document will be held on 17/02/2023 by WBSPMG.



Sukdeb Das <ngt.udma@gmail.com>

**Fwd: Fw: I am sharing 'Report for Beliaghata Circular Canal' with you**

1 message

Tue, Apr 18, 2023 at 7:10 PM

**Nandini Ghosh** <nandinighosh.jsudma@gmail.com>  
To: Sukdeb Das <ngt.udma@gmail.com>

Pls

----- Forwarded message -----

From: **Biplab Mukherjee** <biplab\_mukherjee05@yahoo.co.in>  
Date: Tue, 18 Apr, 2023, 19:09  
Subject: Fw: I am sharing 'Report for Beliaghata Circular Canal' with you  
To: Nandini Ghosh <nandinighosh.jsudma@gmail.com>

Madam

I am sending herewith a report on Beliaghata khal with regard to OA Case 20 in response to the trailing mail received from UDMA today.

Regard

Biplab Mukherjee

Joint secretary

Irrigation Department West Bengal

Sent from Yahoo Mail on Android

----- Forwarded message -----

From: "Biplab Mukherjee" <biplab\_mukherjee05@yahoo.co.in>  
To: "Biplab" <biplab\_mukherjee05@yahoo.co.in>  
Cc:  
Sent: Tue, 18 Apr 2023 at 19:00  
Subject: I am sharing 'Report for Beliaghata Circular Canal' with you  
One app for all your Word, Excel, PowerPoint and PDF needs. Get the Office app: <https://aka.ms/officeandroidshareinstall>

Sent from Yahoo Mail on Android

 **Report for Beliaghata Circular Canal.docx**  
13K

The offtake of Belegghata Circular Canal is Circular Canal (1.2 Km.) starts from Chitpur Lockgate at the Confluence of Kestopur Canal network System and River Hooghly. Chitpur Lock gate has been repaired and refurbished in recent past, as well as De-siltation of Circular Canal has also been completed. Belegghata Circular Canal is 7.524 km long and starts from Gajnabi Bridge and ends at Chingrighata E.M. Bypass. The DPR for de-siltation of Belegghata Circular Canal including protection and fencing work is prepared, estimated cost of which is Rs. 25.73 Crore and respective tender process for the scheme has been matured upto the stage of Technical evaluation. The Fund of this Project has been proposed to SDMF, and after getting the Administrative approval the said tender process will be completely matured and afterward the de-siltation work for Belegghata Circular Canal will be started. Moreover, a work for removal and cleaning of floating garbage of Belegghata Canal on Annual Maintenance basis is going on.

84

ANNEXURE R-6

**Binod Kumar, IAS**  
**MUNICIPAL COMMISSIONER**

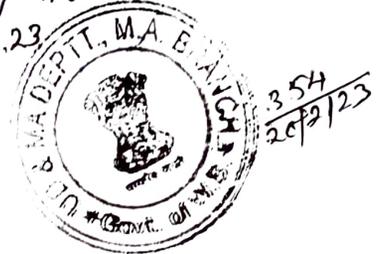


**KOLKATA MUNICIPAL CORPORATION**  
5, S. N. BANERJEE ROAD • KOLKATA – 700 013  
Phone 2286 1234 Fax 2286 1434/1334  
e-mail : bkoffice9@gmail.com

*Mpl. commr. / JRS / 371 / 2022 - 23*  
*DA - 17/02/2023*

Deputy Director (NMCG)  
Department of Water Resources RD & GR  
Ministry of Jai Sakti, Govt. Of India  
National Mission for Clean Ganga  
Major Dhyan Chand National Stadium  
Near India Gate,  
New Delhi-110002

*UD/00/2023/01186*  
*Dt - 20.2.23*



**Sub:- OA No 20/2022/EZ of (Suprova Prasad -Vs- Ministry of Environment Forest and Climatic Change & ORS)**  
**Ref:- Order of Hon'ble NGT/EZ Dt.:- 17/11/2022 and 02/02/2023**

Sir,

In reference to the point no.- 12 of the order of Hon'ble NGT in OA No 20/2022/EZ dated 17/11/2022 and Point No.- 9 of the order of Hon'ble NGT dt. 02/02/2023 information with regards to different drains/Sanitation facilities/cleanliness/Solid waste management of Six (6) nos. Different ghats namely Nimtala Ghat, Ahiritola Ghat, Mayer Ghat, Sutanuti Ghat, Kumartuli Ghat & Sarbamangala Ghat on the River Ganges within the Jurisdiction of KMC as per given proforma template are enclosed herewith for your ready reference please.

Thanking you,

Yours Sincerely

*Bin*  
*17/2/23*

**Mpl. Commissioner**  
**(The Kolkata Municipal Corporation)**

Encl:- As stated above.

Copy forwarded for information please:-

1. APD, WBSPMG, KMDA
2. Nandini Ghoshly, Senior Special Secretary to the Govt of W.B., UD&MA.
3. Sr. PA to Principal Secretary, UD & MA Deptt.
4. O/c

*SLO.*  
*for compliance*

*Bin*  
*17/2/23*

**Mpl. Commissioner**  
**(The Kolkata Municipal Corporation)**

*SSS (G&A)*

*[Handwritten signature]*

*no. 24 - Sr. Smt. Commissioner / NY*  
*11 22/2/23*

# TEMPLATE

## Ahiritola Ghat

### Template for information to be sought from State

1. Name of O&M agency/handling over documents:-  
**O&M done departmentally.**
2. Name of in-charge:-  
**No Specific in-charge as O&M as it involves more than one department.**
3. Availability toilets/urinals/changing rooms/lighting etc. at the Ghats:-  
**Available by the side of main Ghat.**
4. Arrangements for maintenance and up keep of public utilities, sanitation and hygienic conditions alongside of the Ghats:-  
**Maintenance and up keeping done as and when required.**
5. Arrangements for regular monitoring of maintenance and upkeep of public utilities, sanitation and hygienic condition and furnishing of periodic report for the same:-  
**Sanitation and hygienic condition of the Ghat is monitored and maintained.**
6. The protocol being followed for upkeep of these assets & provide details of financial arrangements:-  
**Ghats are the properties of KoPT and such Assets are not of KMC and as such no protocol could be ascertained till date.**
7. No. of drains discharging into Ganga from Kolkata and adjoining areas :-  
**NO discharge.**
8. No. of outfall points of drains on ghats/river Hooghly, details of wire mesh installed on the mouth of drains:-  
**NO out fall Points of drains.**
9. Arrangement for the cleaning of wire-mesh on drains and proper disposal of collected S.W. :-  
**N.A.**
10. No. of drains tapped/proposed to be tapped/untapped :-  
**N.A.**
11. Interim measures for drains:-  
**N.A.**
12. No. of STPs existing/proposed for treatment of sewerage from Kolkata City & adjoining areas that is discharge into River Hooghly :-  
**NO STP**
13. Status of existing STPs with respect to compliance to standards :-  
**NA**
14. Action against the violators
  - i. Direction /showcase notice/fine/environmental compensation levied:  
**Since Ghats are of KoPT and not a KMC property, No such thing imposed by KMC as on date.**
15. Action plan for the gap in treatment of solid waste: -  
**N.A.**
16. Action plan for restoration and protect EKW:-  
**N.A.**

# TEMPLATE

## Kumartuli Ghat

### Template for information to be sought from State

1. Name of O&M agency/handing over documents:-  
**O&M done departmentally.**
2. Name of in-charge:-  
**No Specific in-charge as O&M as it involves more than one department.**
3. Availability toilets/urinals/changing rooms/lighting etc. at the Ghats:-  
**Available by the side of main Ghat.**
4. Arrangements for maintenance and up keep of public utilities, sanitation and hygienic conditions alongside of the Ghats:-  
**Maintenance and up keeping done as and when required.**
5. Arrangements for regular monitoring of maintenance and upkeep of public utilities, sanitation and hygienic condition and furnishing of periodic report for the same:-  
**Sanitation and hygienic condition of the Ghat is monitored and maintained.**
6. The protocol being followed for upkeep of these assets & provide details of financial arrangements:-  
**Ghats are the properties of KoPT and such Assets are not of KMC and as such no protocol could be ascertained till date.**
7. No. of drains discharging into Ganga from Kolkata and adjoining areas :-  
**NO discharge.**
8. No. of outfall points of drains on ghats/river Hooghly, details of wire mesh installed on the mouth of drains:-  
**NO out fall Points of drains.**
9. Arrangement for the cleaning of wire-mesh on drains and proper disposal of collected S.W. :-  
**N.A.**
10. No. of drains tapped/proposed to be tapped/untapped :-  
**N.A.**
11. Interim measures for drains:-  
**N.A.**
12. No. of STPs existing/proposed for treatment of sewerage from Kolkata City & adjoining areas that is discharge into River Hooghly :-  
**NO STP**
13. Status of existing STPs with respect to compliance to standards :-  
**NA**
14. Action against the violators
  - i. Direction /showcase notice/fine/environmental compensation levied:  
  
**Since Ghats are of KoPT and not a KMC property, No such thing imposed by KMC as on date.**
15. Action plan for the gap in treatment of solid waste: -  
**N.A.**
16. Action plan for restoration and protect EK W:-  
**N.A.**

# TEMPLATE

## Nimtala Ghat

### Template for information to be sought from State

1. Name of O&M agency/handing over documents:-  
**O&M done departmentally.**
2. Name of in-charge:-  
**No Specific in-charge as O&M as it involves more than one department.**
3. Availability toilets/urinals/changing rooms/lighting etc. at the Ghats:-  
**Available by the side of main Ghat.**
4. Arrangements for maintenance and up keep of public utilities, sanitation and hygienic conditions alongside of the Ghats:-  
**Maintenance and up keeping done as and when required.**
5. Arrangements for regular monitoring of maintenance and upkeep of public utilities, sanitation and hygienic condition and furnishing of periodic report for the same:-  
**Sanitation and hygienic condition of the Ghat is monitored and maintained.**
6. The protocol being followed for upkeep of these assets & provide details of financial arrangements:-  
**Ghats are the properties of KoPT and such Assets are not of KMC and as such no protocol could be ascertained till date.**
7. No. of drains discharging into Ganga from Kolkata and adjoining areas :-  
**NO discharge.**
8. No. of outfall points of drains on ghats/river Hooghly, details of wire mesh installed on the mouth of drains:-  
**NO out fall Points of drains.**
9. Arrangement for the cleaning of wire-mesh on drains and proper disposal of collected S.W. :-  
**N.A.**
10. No. of drains tapped/proposed to be tapped/untapped :-  
**N.A.**
11. Interim measures for drains:-  
**N.A.**
12. No. of STPs existing/proposed for treatment of sewerage from Kolkata City & adjoining areas that is discharge into River Hooghly :-  
**NO STP**
13. Status of existing STPs with respect to compliance to standards :-  
**NA**
14. Action against the violators
  - i. Direction /showcase notice/fine/environmental compensation levied:  
  
**Since Ghats are of KoPT and not a KMC property, No such thing imposed by KMC as on date.**
15. Action plan for the gap in treatment of solid waste: -  
**N.A.**
16. Action plan for restoration and protect EKW:-  
**N.A.**

# TEMPLATE

## Sutanuti Ghat

### Template for information to be sought from State

1. Name of O&M agency/handing over documents:-  
**O&M done departmentally.**
2. Name of in-charge:-  
**No Specific in-charge as O&M as it involves more than one department.**
3. Availability toilets/urinals/changing rooms/lighting etc. at the Ghats:-  
**Available by the side of main Ghat.**
4. Arrangements for maintenance and up keep of public utilities, sanitation and hygienic conditions alongside of the Ghats:-  
**Maintenance and up keeping done as and when required.**
5. Arrangements for regular monitoring of maintenance and upkeep of public utilities, sanitation and hygienic condition and furnishing of periodic report for the same:-  
**Sanitation and hygienic condition of the Ghat is monitored and maintained.**
6. The protocol being followed for upkeep of these assets & provide details of financial arrangements:-  
**Ghats are the properties of KoPT and such Assets are not of KMC and as such no protocol could be ascertained till date.**
7. No. of drains discharging into Ganga from Kolkata and adjoining areas :-  
**NO discharge.**
8. No. of outfall points of drains on ghats/river Hooghly, details of wire mesh installed on the mouth of drains:-  
**NO out fall Points of drains.**
9. Arrangement for the cleaning of wire-mesh on drains and proper disposal of collected S.W. :-  
**N.A.**
10. No. of drains tapped/proposed to be tapped/untapped :-  
**N.A.**
11. Interim measures for drains:-  
**N.A.**
12. No. of STPs existing/proposed for treatment of sewerage from Kolkata City & adjoining areas that is discharge into River Hooghly :-  
**NO STP**
13. Status of existing STPs with respect to compliance to standards :-  
**NA**
14. Action against the violators
  - i. Direction /showcase notice/fine/environmental compensation levied:  
  
**Since Ghats are of KoPT and not a KMC property, No such thing imposed by KMC as on date.**
15. Action plan for the gap in treatment of solid waste: -  
**N.A.**
16. Action plan for restoration and protect EKW:-  
**N.A.**

# TEMPLATE

## Sarbamangala Ghat

### Template for information to be sought from State

1. Name of O&M agency/handing over documents:-  
**O&M done departmentally.**
2. Name of in-charge:-  
**No Specific in-charge as O&M as it involves more than one department .**
3. Availability toilets/urinals/changing rooms/lighting etc. at the Ghats:-  
**Available by the side of main Ghat.**
4. Arrangements for maintenance and up keep of public utilities, sanitation and hygienic conditions alongside of the Ghats:-  
**Maintenance and up keeping done as and when required.**
5. Arrangements for regular monitoring of maintenance and upkeep of public utilities, sanitation and hygienic condition and furnishing of periodic report for the same:-  
**Sanitation and hygienic condition of the Ghat is monitored and maintained.**
6. The protocol being followed for upkeep of these assets & provide details of financial arrangements:-  
**Ghats are the properties of KoPT and such Assets are not of KMC and as such no protocol could be ascertained till date.**
7. No. of drains discharging into Ganga from Kolkata and adjoining areas :-  
**One drain connection with penstock gate is there with leakage showing during inspection which has been repaired and blocked by KMC, Drainage Department.**
8. No. of outfall points of drains on ghats/river Hooghly, details of wire mesh installed on the mouth of drains:-  
**As stated at No. 7 above**
9. Arrangement for the cleaning of wire-mesh on drains and proper disposal of collected S.W. :-  
**N.A.**
10. No. of drains tapped/proposed to be tapped/untapped :-  
**N.A.**
11. Interim measures for drains:-  
**N.A.**
12. No. of STPs existing/proposed for treatment of sewerage from Kolkata City & adjoining areas that is discharge into River Hooghly :-  
**NO STP**
13. Status of existing STPs with respect to compliance to standards :-  
**NA**
14. Action against the violators
  - i. Direction /showcase notice/fine/environmental compensation levied  
  
**Since Ghats are of KoPT and not a KMC property, NO such thing imposed by KMC as on date.**
15. Action plan for the gap in treatment of solid waste: -  
**N.A.**
16. Action plan for restoration and protect FKW:-  
**N.A.**

# TEMPLATE

## Mayer Ghat

### Template for information to be sought from State

1. Name of O&M agency/handing over documents:-  
**O&M done departmentally.**
2. Name of in-charge:-  
**No Specific in-charge as O&M as it involves more than one department.**
3. Availability toilets/urinals/changing rooms/lighting etc. at the Ghats:-  
**Available by the side of main Ghat.**
4. Arrangements for maintenance and up keep of public utilities, sanitation and hygienic conditions alongside of the Ghats:-  
**Maintenance and up keeping done as and when required.**
5. Arrangements for regular monitoring of maintenance and upkeep of public utilities, sanitation and hygienic condition and furnishing of periodic report for the same:-  
**Sanitation and hygienic condition of the Ghat is monitored and maintained.**
6. The protocol being followed for upkeep of these assets & provide details of financial arrangements:-  
**Ghats are the properties of KoPT and such Assets are not of KMC and as such no protocol could be ascertained till date.**
7. No. of drains discharging into Ganga from Kolkata and adjoining areas :-  
**NO discharge.**
8. No. of outfall points of drains on ghats/river Hooghly, details of wire mesh installed on the mouth of drains:-  
**NO out fall Points of drains.**
9. Arrangement for the cleaning of wire-mesh on drains and proper disposal of collected S.W. :-  
**N.A.**
10. No. of drains tapped/proposed to be tapped/untapped :-  
**N.A.**
11. Interim measures for drains:-  
**N.A.**
12. No. of STPs existing/proposed for treatment of sewerage from Kolkata City & adjoining areas that is discharge into River Hooghly :-  
**NO STP**
13. Status of existing STPs with respect to compliance to standards :-  
**NA**
14. Action against the violators
  - i. Direction /showcase notice/fine/environmental compensation levied:  
  
**Since Ghats are of KoPT and not a KMC property, No such thing imposed by KMC as on date.**
15. Action plan for the gap in treatment of solid waste: -  
**N.A.**
16. Action plan for restoration and protect EKW:-  
**N.A.**



71

ANNEXURE R-7

Sukdeb Das &lt;ngt.udma@gmail.com&gt;

**Fwd: Status report of penstock gates on Beliaghata Canal**

1 message

**Nandini Ghosh** <nandinighosh.jsudma@gmail.com>  
To: Sukdeb Das <ngt.udma@gmail.com>

Thu, Apr 13, 2023 at 4:43 PM

Pls

----- Forwarded message -----

From: **SANTANU KUMAR GHOSH** <dg\_sd@kmcgov.in>  
Date: Thu, 13 Apr, 2023, 15:04  
Subject: Status report of penstock gates on Beliaghata Canal  
To: nandinighosh.jsudma@gmail.com <nandinighosh.jsudma@gmail.com>

To,  
The Spl. Sr. Secretary  
UD & MA Department  
West Bengal

Dear Madam,

Please find the status report attached herewith for the penstock gates which are to be refurbished / installed newly on the bank of Beliaghata Circular canal for your kind perusal.

With Thanks &amp; Regards,

Santanu Kr. Ghosh  
Director General  
Sewerage & Drainage Deptt.  
Kolkata Municipal Corporation

 **Circular Canal Gates Status Report.docx**  
12K

**Re: Installation of new penstock gates and refurbishment of existing gates along the bank (Eastern & Western) of Beliaghata Circular Canal, Kolkata, in West Bengal**

**Status Report**

The important features with critical dates regarding tender have been tabulated below.

<b><u>Important features / Dates</u></b>	
Total Nos. of Gates	31
Nos. of new Gates	5
Nos. of existing Gates to be refurbished	26
Date of publication of e-tender (item wise open quotation)	16/03/2023
Bid submission start date	27/03/2023
Bid submission closing date	18/04/2023
Bid opening date	20/04/2023
Time of completion	06 months

73

ANNEXURE R-8

**HOWRAH MUNICIPAL CORPORATION**4, MAHATMA GANDHI ROAD, HOWRAH - 711 101  
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214

Dated : March 23, 2023.

No. 141 /Gen. (S.C. Cell)/Commr./2022-23

The Senior Spl. Secretary,  
UD&MA Dept.,  
Govt. of West Bengal,  
NAGARAYAN, DF - 8, Sector - 1,  
Salt Lake City,  
Kolkata - 700064.SLO  
09/04**Sub : Actions taken by the Howrah Municipal Corporation in compliance of the Interim Order of the Hon'ble NGT, dated 02.02.2023 in connection with the O.A. No. 20/2022/EZ, Suprova Prasad vs Ministry of Environment & Climate Change, G.O.I. & Ors - Reg.**

Sir,

Apropos of the above and with reference to your letter communicated vide No. 23/(Law)/UDMA - 15012(11)/38/2022, dated 14.03.2023, following are the actions already taken / are being taken on regular basis in connection with the abatement of pollution caused by mainly turning the Ghats into dumping ground and untreated outfalls in and around the Ghats on the western side of the River Hooghly (Ganga) within the jurisdiction of the HMC :

- (i) Adequate arrangements like placing of Color coded Disposable Bins for segregated waste and permanent IEC Boards at all the Ghats for garbage disposal in accordance with the extant norms;
- (ii) Regular cleaning of ghats and sprinkling of lime dust and bleaching powder on frequent basis through- out the surrounding of the ghats;
- (iii) Holding of various IEC activities amongst the ghat users for maintaining its cleanliness;
- (iv) Special cleaning drive of Garbage Vulnerable Points (GVP) alongside the western shore of the river Hooghly within the territorial jurisdiction of the ULB by appointing specialized Agency;
- (v) Temporary Bamboo barricading at all the ghats during the immersion ceremony of all the major festivals for dumping of flowers & garlands in order to prevent throwing them directly in the water;
- (vi) Placing of additional manpower on all the ghats during the immersion ceremony of all the major festivals (Durga Puja / Lakshmi Puja / Kali Puja / Chat etc.) to prevent floating of any materials of offerings in the river water by way of their immediate removal and due disposal according to norms;
- (vii) Proper management of Idol immersion during the time of SHARODATSAV ((Durga Puja / Lakshmi Puja / Kali Puja / Jagadhatri Puja & Chat etc.) using private specialized agencies with man and equipments for immediate lifting of idols from the water and its due disposal maintaining proper dignity with the help of local administration and the Police authority;
- (viii) Installation of MS Gratings at different outfall points of underground drains discharging water to the river Hooghly;
- (ix) Continuous vigilance by the municipal officials to ensure compliance by the extant directions passed from time to time by the Competent Authority for abatement of water pollution especially during the festival times.

A copy of the Affidavit-in-Opposition filed by the HMC before the Hon'ble NGT in the instant OA. being the Respondent No. 9 along with the copies relevant documents / photographs are enclosed for your kind information and further required action please.

Thanking You,

Yours faithfully

*[Signature]*  
Commissioner  
Howrah Municipal Corporation  
Encls : As stated above.

NO. 57-Gr. S.M. Secy (M) /  
dt- 4/4/23

79

ANNEXURE R-9

**M** Gmail

Sukdeb Das <ngt.udma@gmail.com>

**Fwd: Action taken report on cleaning of Ganga Ghats in compliance with NGT order on O.A. no. 20/2022/EZ**

1 message

**Nandini Ghosh** <nandinighosh.jsudma@gmail.com>  
To: Sukdeb Das <ngt.udma@gmail.com>

Mon, Feb 13, 2023 at 3.35 PM

pls see.

----- Forwarded message -----

From: **PARTHA P. DATTA** <partha@kolkataporttrust.gov.in>

Date: Tue, 7 Feb 2023 at 16:34

Subject: Action taken report on cleaning of Ganga Ghats in compliance with NGT order on O.A. no. 20/2022/EZ

To: nandinighosh.jsudma <nandinighosh.jsudma@gmail.com>, spmg.programdirector <spmng.programdirector@gmail.com>

Cc: Chief Engineer <ce@kolkataporttrust.gov.in>, SANTANU MITRA <santanumitra@kolkataporttrust.gov.in>, CH SRINIVASA RAO <cs.rao@kolkataporttrust.gov.in>

To  
Smt.Nandini Ghosh  
Special Commissioner to the Govt. of West Bengal.  
Department of urban Development & Municipal Affairs  
Nagarayan,DF-8,Sector-I,Salt Lake.  
Kolkata-700064.

Madam,

A special cleaning drive of ganga Ghats was undertaken from SMP,Kolkata from Outram ghat to Kashi Mitra Ghat in fulfilment of commitment

Cleaning kolkata city in connection with G-20 Summit. This include six no. Ghats which SMP,kolkata undertake as per NGT order.

This is in compliance of O.A.No.20/2022/EZ. A number of selected photographs are enclosed for your ready reference.

Yours sincerely

P.P.Datta.

Manager(Env.)

Regards  
P. P. Datta  
Manager(Environment)  
Civil Engineering Dept.



--  
Regards,  
Nandini Ghosh IAS,  
Senior Special Secretary,  
Department of UD & MA, GoWB  
&

Program Director,  
West Bengal State Program Management Group

**13 attachments**

45



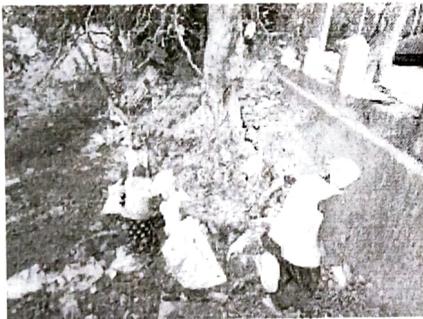
**During Cleanin 2.jpeg**  
167K



**During cleaning 1.jpeg**  
194K



**During cleaning 3.jpeg**  
174K



**During Cleaning 4.jpeg**  
186K



**During cleaning 6.jpeg**  
110K

76



**During clening 5.jpeg**  
129K



**WhatsApp Image 2023-02-07 at 10.46.53.jpeg**  
186K



**After Cleaning (near completion) 1.jpeg**  
186K



**After Cleaning (near completion) 2.jpeg**  
132K



**After cleaning 1.jpeg**  
175K



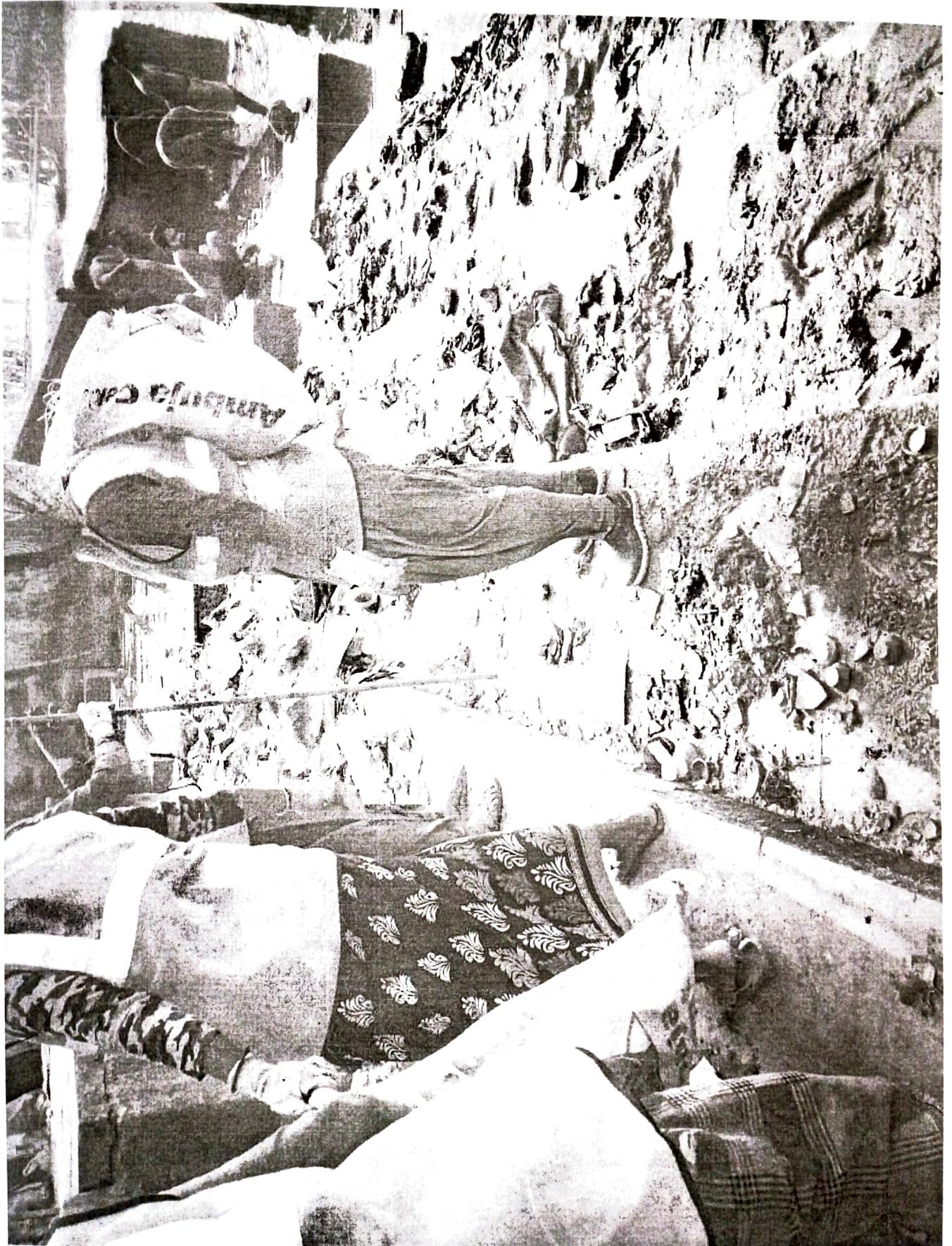
**After Cleaning 2.jpeg**  
122K

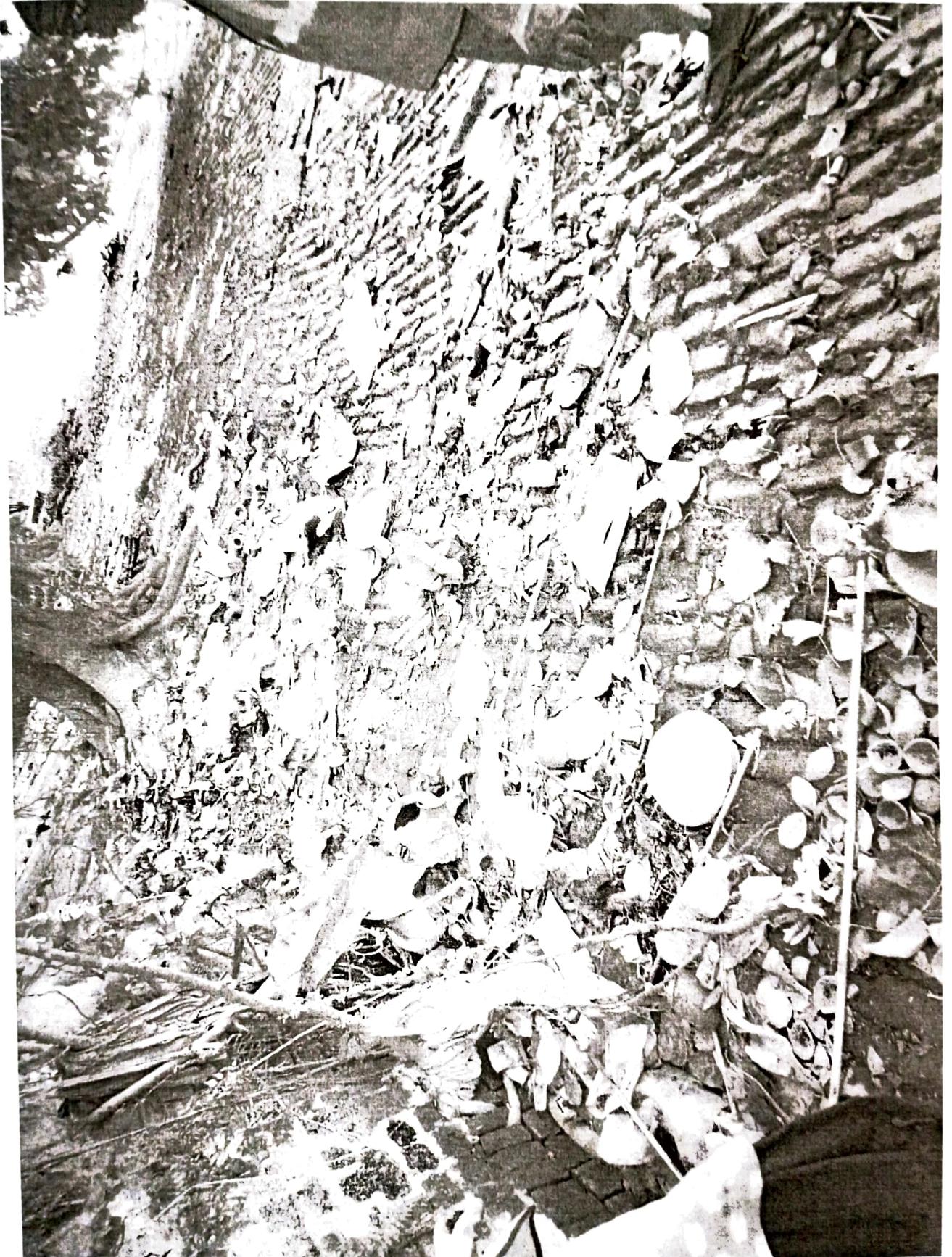


**After cleaning 3.jpeg**  
123K



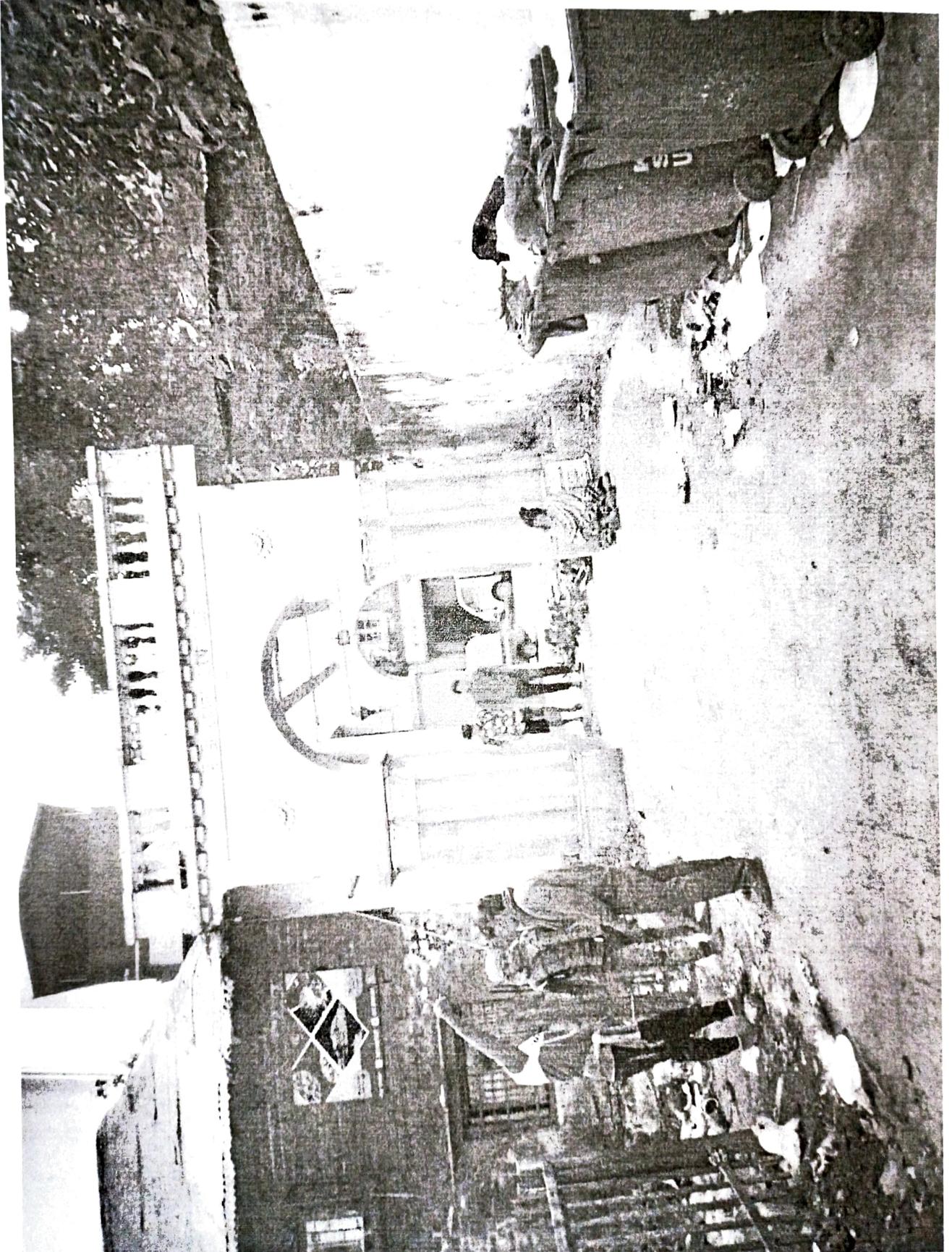
**After Cleaning sloped portion.jpeg**  
216K















mbuja

